

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI. O.A. No. 515/2022**

IN THE MATTER OF: -

**Dharamvir**

..... Applicant

**Versus**

**State Of Haryana & Ors.**

..... Respondent

**COMPLIANCE REPORT ON BEHALF OF HPSPCB IN COMPLIANCE TO THE HON'BLE NGT ORDER DATED 14.03.2023 & DATED 18/10/2023 IN O.A NO. 515/2022 TITLED AS DHARAMVIR VS STATE OF HARYANA AND ANR.**

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Filed by:



Place: Paonta Sahib, Sirmaur, H.P  
Dated: 26.07.2024

Regional Officer,  
HPSPCB Paonta Sahib

**COMPLIANCE REPORT ON BEHALF OF HPSPCB IN COMPLIANCE TO THE HON'BLE  
NGT ORDER DATED 14.03.2023 & DATED 18/10/2023 IN O.A NO. 515/2022 TITLED  
AS DHARAMVIR VS STATE OF HARYANA AND ANR.**

It is submitted that the O.A No. 515/2022 was filed by Sh. Dharamvir which relate to the issues of pollution in River Markanda, which originates from Nahan division of District Sirmaur of the State of Himachal Pradesh. The Hon'ble NGT vide orders dated 01.09.2022 had constituted a Joint Committee comprising of representatives of the Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry and PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) and directed to meet within three weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and take appropriate remedial action by following due process of law and submit a Factual and Action Taken Report within three months.

In compliance to the directions of Hon'ble NGT, the joint committee submitted its report on 23.11.2022. The Hon'ble NGT vide order dated 24.11.2022 sought response of (1) State of Haryana through Chief Secretary, Government of Haryana, (2) State of Himachal Pradesh through Chief Secretary, Government of Himachal Pradesh, (3) Ministry of Jal Shakti, Haryana, (4) Ministry of Jal Shakti, Himachal Pradesh, (5) CPCB, (6) Haryana State PCB, (7) Himachal Pradesh State PCB, (8) District Magistrate, Ambala (9) District Magistrate, Kurukshetra and (10) District Magistrate, Sirmour. Accordingly, action taken reports were submitted.

Further, the Hon'ble NGT vide order dated 14.03.2023 constituted another Joint Committee comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) to look into all the issues involved regarding notification of the Flood Plain Zone (FZP) of river Markhanda, encroachments made and action taken for removal thereof, discharge of untreated domestic sewage or industrial effluent, operational efficacy of STPs/ETPs/CETPs already setup, proposals for setting up of STPs/ETPs/CETPs, dredging if any required, rejuvenation/remedial measures required and to submit its report. Joint committee submitted its report on 17.10.2023 and final report on 27.04.2024.

The HP State Pollution Control Board under its mandate to ensure compliance to environmental laws is continuously working to achieve the same. In view of observations made in the final report submitted by the Joint Committee the following action taken report may kindly be taken on record

**2.2.2. Illegal Dumping of Industrial and Hazardous Wastes on the banks of River Markanda:**

**Observations:** *The Joint Committee noted during their inspections on October 8<sup>th</sup> to October 12<sup>th</sup>, 2023, and again on February 19<sup>th</sup>, 2024, that a significant amount of chemical waste (lime sludge) along with other*

wastes (Lime Sludge and Ash) was being disposed of in the Kala Amb region of Haryana covering few kilometers along the banks of River Markanda without any information to both of the State Pollution Control Boards.

All this waste dumped on the banks of River Markanda finding its way into the river, particularly during rainy periods. As mentioned in the earlier Progress Report of the Joint Committee, The HPSPCB asserts that the region in question, where lime sludge is being dumped, falls under Revenue Estate of Haryana's and, therefore, pertains to HSPCB.

However, according to HSPCB, the 03 no. of industries responsible for generating lime waste or sludge are located in Kala Amb, which is under the jurisdiction of Himachal Pradesh, making it the responsibility of HPSPCB. The HPSPCB (Himachal Pradesh Pollution Control Board) with neither SPCB taking ownership, the accumulation of lime sludge and continues to grow as observed by the Joint Committee during recent visit, in February 2024.

#### **Action taken by HPSPCB**

HPSPCB has carried out repeated inspections of Kala Amb area w.r.t disposal of waste lime sludge and other non-hazardous wastes in the area. HPSPCB has issued show cause notices to 03 no of units vide letter No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96 dated 12.07.2024 to submit details of quantum, management, disposal, reuse, characterization and composition of lime sludge generated from the process. The copy of letter is attached herewith as **Annexure-I**. The replies have been submitted by the unit are attached herewith as **Annexure-II**. It was observed that during certain occasions the non-hazardous waste was being transported through tractor mounted trollies and these tractors were observed to be operating without registration plates. The matter was taken up with District Police Sirmaur at Nahan and Regional Transport Officer, Sirmaur at Nahan to take strict action on such violations. The copy of letters is attached herewith as **Annexure-III**.

In view of above observation, a Joint teams of Police, RTO & HPPCB are carrying out inspections of the areas on a regular basis and as a result the instances of unscientific waste dumping have greatly reduced.

Further for the scientific management of non-hazardous wastes which includes boiler bottom ash, un-utilizable lime sludges etc from Kala Amb area, an area to set up a non-hazardous waste disposal site has been identified and accordingly directions have been issued by Worthy DC Sirmaur to General Manager, Department of Industries, Sirmaur at Nahan to develop the site at the earliest for the facilitation and management of such non-hazardous wastes in the area. Copy of minutes of review meeting held under the Chairmanship of DC Sirmaur at Nahan are enclosed as **Annexure-IV**. After the operationalizing of non-hazardous site in Kala Amb area, the issue of unscientific disposal of non-hazardous waste of Kala Amb area will be addressed to a larger extent.

#### **2.2.2 (v) Status of Authorization of M/s Ruchira Papers Ltd, Trilokpur Road Kala Amb**

**Observations:** As per “SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES” of Hazardous Waste Management Rules, 2016, the following categories of waste from the Pulp and Paper industry are covered under hazardous wastes:

1. 32.1 Spent chemicals
2. 32.2 Corrosive wastes arising from use of strong acid and bases
3. 32.3 Process sludge containing absorbable organic halides (AOX)
4. 33.1 Empty barrels/containers/liners contaminated with hazardous chemicals /wastes
5. 33.2 Contaminated cotton rags or other cleaning materials
6. 35.3 Chemical sludge from waste water treatment
7. 5.1. Waste or Used Oil

As per Hazardous Waste Authorization granted to the unit under the provisions of HOWM Rules 2016, the unit has been authorized for generation & storage of one type of Hazardous Waste i.e. Used Oil (Category 5.1). (Annexure-HP1). The HPSPCB has informed that the unit had applied for renewal of Authorization under HOWM Rules 2016 on 21.03.2024 (Appl ID – 11869675) and the application has been returned back with an observation to apply for all streams of HW generated, handled, reutilized in the unit with complete justification. No information has been made available to the Joint Committee with regard to the disposal of hazardous wastes generated in other six categories as listed above, including sludge from Secondary Clarifiers.

#### **Action Taken/Current Status**

M/s Ruchira Paper Ltd has applied for renewal of authorization under HOWM, Rules, 2016 vide application no. 11869675, same is under process. The previous authorization vide authorization SIR-304 valid till 31.03.2024 was for Hazardous waste category 5.1 i.e. Used Oil- 150 Liter/Year with final disposal to TSD facility i.e Shivalik Solid Waste Management Ltd, Village Majra, Post Office Dabhota, Tehsil Nalagarh, District Solan , Himachal Pradesh.

After the observations made by the Joint Committee the HPPCB again inspected the unit and the unit, accordingly M/s Ruchira Papers Limited (Writing And Printing Unit), Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.), has applied for additional hazardous wastes streams as per details below-

Sch Name	Name of Process	Name of Hazardous Waste (Category No)	Quantity	Characteristics of each waste	The details of utilization with in the plants such as Reuse/ Recycling/ Recovery/Reprocessing etc.	If not utilized within the plant, provide details of what is done with this waste	Details of arrangements for transportation to actual users/TSD F	Details of the environment also safeguards and environmental facilities provided for safe handling
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Sch-I	32. Pulp and Paper Industry	32.2 Corrosive wastes arising from use of strong acid and bases	10 KL/year	Liquid	Utilized in ETP for neutralization	100% Reutilized	No transportation reqd.	Secured storage and handling within plant
Sch-I	5. Industrial operations using mineral or synthetic oil as lubricant in hydraulicsystems or other applications	5.1 Used or spent oil	150 Ltr/year	Oily	Sent To Regd. Recycler	Sent To Regd. Recycler	Provided by HPPCB Regd. Recycler.	Secured storage and handling within plant
Sch-I	32. Pulp and Paper Industry	32.3 Process sludge containing adsorbable organic halides (AOX)	165 MT/year	Solid	Utilized as Boiler Fuel after drying and mixing with coal	100% Reutilized	No transportation reqd.	Secured storage and handling within plant

The authorization vide application no. 11869675 is under process. The additional HW streams which were previously not covered under the HW authorization, have been applied as per the observations of joint committee and incorporated by the unit for reutilization. A committee has been constituted by the HPPCB HQ for verification of the SOPs notified by the CPCB for reutilization of the HW streams. It is pertinent to highlight here that no wastes which have been now proposed to be included were disposed to any outside party but were being reutilized in the unit only. The Unit has been inspected for grant of Authorization under Rule-09 of HOWM Rules 2016 on 24.07.2024.

### **2.3. Discharge of untreated domestic sewage or industrial effluent**

**Observations:** *In view of the fact that STPs meant for treatment of domestic sewage are yet to made operation, the total quantity of untreated domestic sewage is estimated to be 1038 KLD.*

#### **Current Status Report:**

The households in Kala Amb and Trilokpur are have installed their own captive septic tanks/soak pits for disposal of sewage. Further, to treat the sewage generated from the said area, construction of 02 nos sewage treatment plants (STPs) have been completed in Kala Amb and Trilokpur areas. As on date household connection to these STPs are under process.

### **2.4. Operational efficacy of STPs/ETPs/CETPs already setup:**

#### **2.4.1.1 Status of STPs:**

**Current Updated Status:** For the management of domestic waste water/sewage generating from the households in Kala Amb, Jal Shakti Vibhag has installed 02 nos STP in Kala Amb and Trilokpur. The **construction of both STPs has been completed.** Details of installed STPs along with latest/current status is as below-

STP	Area covered	Status as per report of Joint committee	Latest status as per Jal Shakti Vibhag as on 16.07.2024
<b>STP Trilokpur (1.5 MLD)</b>	Johron, Khairi and Trilokpur area of Kala Amb	STP is not functional yet due to damage of sewer pipeline due to unprecedented rainfall during last monsoon (2023-24) and unavailability of funds.  The total pipeline to be laid for STP Trilokpur is 8.5 km out of which work of laying pipeline of approx. 7.9 km was completed and 600 m is balance	<ul style="list-style-type: none"> <li>The revised estimate for laying of balance pipeline and damaged pipe line have been prepared by Jal Shakti Vibhag, Nahan and same has been approved by Govt. of HP.</li> <li>The household connection to STP are under process.</li> <li>The tendering work is under process and STP Trilokpur will be functional by December 2024.</li> </ul>
<b>STP Kala Amb (1.7 MLD)</b>	Moginand, Rampur Jattan, Mainthapal and Ogli area of Kala Amb	STP is not functional yet due to damage of sewer pipeline in unprecedented rainfall during last monsoon and unavailability of funds.  Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500 kms was completed.	<p>The revised estimate for laying of balance pipeline and damaged pipe line have been prepared by Jal Shakti Vibhag, Nahan and same has been approved by Govt. of HP.</p> <p>The household connection to STP are under process.</p> <p>The tendering work is under process and STP Trilokpur will be functional by December 2024.</p>

Total capacity of STP construction for Kala Amb and Trilokpur area is 3.2 MLD. Therefore, the issue of untreated sewage for Kala Amb will be resolved after the 02 nos STPs for Kala Amb AND Trilokpur area are made operational.

#### **1.4.1.2. Status of CETP at Kala Amb**

CETP	Type of Industries covered	Status as per report of Joint committee	Latest updated status as on 16.07.2024
<b>CETP-cum-STP Kala Amb (2.5 MLD)</b>	Pharmaceutical Industries (In 1 <sup>st</sup> Phase)	CETP-cum-STP Kala Amb of capacity 5 MLD in two phases out of which Common Effluent Treatment Plant (CETP) of capacity 2.5 MLD is already established for firstphase (0.8 MLD industrial effluent and 1.7 MLD domestic effluent).	<ul style="list-style-type: none"> <li>The work of construction of CETP Kala Amb is completed and same is operational.</li> <li>As on 16.07.2024, out of <b>68 nos</b> pharmaceutical industries, <b>57 nos</b> industries have been registered with CETP Kala Amb and are sending their primary treated waste water to</li> </ul>

		<p>However same could not be operated due to no household/commercial domestic effluent load.</p> <p><b><i>The Inlet sample was found to be non-complying with regard to Total Suspended Solids (TSS), Chemical Oxygen Demand (COD) and Biochemical Oxygen Demand, as the results of analysis for these parameters were exceeding the prescribed inlet norms, which indicates that some of the industries connected to CETP-cum-STP may not be complying with the inlet norms notified by HPSPCB, for sending primary treated effluent to CETP-cum-STP</i></b></p>	<p>CETP Kala Amb for further treatment.</p> <ul style="list-style-type: none"> <li>• As it was reported during the inspection of joint committee, that inlet standards of industries were not conforming to CETP inlet standards therefore accordingly for the period from 01.04.2024 till 16.07.2024 total 21 nos samples of pharmaceutical industries connected to CETP Kala Amb have been collected by HPSPCB. 04 Nos samples were found above the prescribed limits. Show cause notices have been issued to these units and resampling of the unit have been conducted to verify the compliance of the directions as per the procedure prescribed in the HPSPCB Notification.</li> <li>• Further for the period 01.04.2024 till 16.07.2024 total 04 nos sample of final outlet of CETP and 01 nos sample of Inlet of CETP Kala Amb have been collected by HPSPCB.</li> <li>• The analysis results of final outlet of CETP indicates parameters within limits. Copy of State Board analysis results of final outlet of CETP Kala Amb is attached herewith as <b>Annexure-V.</b></li> </ul>
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#### **2.4.1.3 Status of ETPs and Industries visited by Joint Committee:**

HPSPCB is regularly inspecting and carrying out the sampling of industrial units in Kala Amb ensure the compliance of environmental norms. For the period 01.04.2024 till 16.07.2024, total **108 nos samples** have been collected. 16 nos sample were found exceeding the prescribed limits. Show cause notices have been issued to the unit and further resampling of the unit is being carried out.

In case where 02 samples are consecutively failing to meet the discharge standards action has been initiated by the HPPCB as follows –

**02 nos of power disconnection orders have been issued by State Board.** (01 Unit in the name and style of M/s Sai Tech Medicare, Vill Kairi, Kala Amb and another unit in the name and style of M/a Accura Care

Pharmaceuticals, Village Moginand, Kala Amb). Copies of the Orders of the competent authority are enclosed as **Annexure – VI**.

Further an **Environmental Compensation** on polluter pays principle amounting to **INR 43,68,750/-** (Rupees Forty Lakhs Sixty Eight Thousand, Seven Hundred and Fifty Rupees) has been imposed on another unit in the name and style of M/s Symbiosis Pharmaceuticals Pvt. Ltd, Suketi road Kala Amb for violating the provisions of Water (Prevention and Control of Pollution), Act, 1974. Copies of the Orders of the Competent authority are enclosed as **Annexure – VII**.

#### **2.4.1.3.1. M/s Ruchira Papers Ltd:**

**Observations:** *As per analysis report of the sample collected by the Joint Committee, M/s Ruchira Papers Ltd was found to be not complying with regard to BOD and COD parameters.*

**Action Taken/Current Status:** *For the period March-2024 to June 2024, HPSPCB has collected 03 nos samples from final outlet of Effluent treatment plant of M/s Ruchira Papers Ltd, Trlokpur Road Kala Amb. Results along with results of continuous effluent monitoring system (CEMS) are tabulated below:*

Month/Year	Sr. No	Parameters	Results of Analysis, mg/l except pH	Results as per Online CEMS installed by the unit.	Prescribed Limits, mg/l except pH	HPSPCB Analysis Report No.
March- 2024	1	pH	7.45	7.3	7.0-8.5	Report No: 39815/W-11955 Dated 10.04.2024.
	2	TSS	7.0	20.48	50	
	3	COD	136	124.7	250	
	4	BOD	14	14.55	30	
April- 2024	1	pH	7.53	7.62	7.0-8.5	Report No: 12625475/W-12685 dated 15.06.2024.
	2	TSS	BDL	13.84	50	
	3	COD	56	137.93	250	
	4	BOD	7.0	16.09	30	
May-2024	1	pH	7.32	7.68	7.0-8.5	Report No: 12703202/W-12751 dated 21.06.2024
	2	TSS	8.0	14.94	50	
	3	COD	60	107.01	250	
	4	BOD	7.50	12.48	30	

- As per the analysis results, ETP is complying to the discharge parameters for pulp and paper industries.
- The unit has also submitted calibration certificate of CEMS dated 03.07.2024, installed by the unit. Copy of same is attached herewith as **Annexure-VIII**.

#### **2.4.1.3.2. M/s Rich Graviss Products Pvt. Ltd., Kala Amb, Himachal Pradesh:**

**Observations:** *As per analysis report of the sample collected by the Joint Committee, M/s Rich Graviss*

Products Pvt. Ltd., Kala Amb was found to be not complying with regard to **COD, BOD and TSS** parameters.

**Action Taken/Current Status:** The unit has upgraded the Effluent Treatment Plant (150 KLD) with installation of **Membrane Bio Reactor (MBR)** component after Moving Bed Bio Reactor (MBBR) treatment along with sludge dryer unit of capacity 1600 Kg/Day. For the period April-2024 to July 2024, HPSPCB has collected 03 nos samples from final outlet of Effluent treatment plant of aforementioned unit. Results are tabulated below:

Month/Year	Sr. No	Parameters	Results of Analysis, mg/l except pH	Prescribed Limits, mg/l except pH (Land for Irrigation)	HPSPCB Analysis Report No.
April- 2024	1	pH	7.25	5.5-9.0	Report No: 12327798/W-12118 Dated 23.04.2024.
	2	TSS	72	200	
	3	O & G	BDL	10	
	4	BOD	80	100	
May- 2024	1	pH	7.57	5.5-9.0	Report No: 12575935/W-12554 dated 03.06.2024.
	2	TSS	16	200	
	3	COD	56	--	
	4	BOD	7.50	100	
June-2024	1	pH	8.22	5.5-9.0	Report No: 12703202/W-12751 dated 21.06.2024
	2	TSS	<4.0	200	
	3	COD	<10.0	--	
	4	BOD	<2.0	100	

- As per the analysis results, ETP cum STP is complying to the discharge parameters Land for irrigation Standards as per SCHEDULE – VI of The Environment (Protection) Rules, 1986.
- The waste water after treatment is being used for gardening/irrigation activities.
- The unit has purchased addition land- 15 bighas for same.
- The unit has also installed sludge dryer of capacity 1600 Kg/Day for the management of ETP sludge.

**Current Status of order of Hon'ble Court of SDM Naraingarh dated 12/04/2024 in the matter of Case No 16 under 133 Crpc; Usha Rani Wo Parveen Kumar present Sarpanch, Gram Panchayat Kala Amb, Tehsil Naraingarh Distt Ambala (Plaintiff) V/s Ruchira Paper Mill, Kala Amb, Tehsil Nahan Distt Sirmour Through Manager (Respondent) and The Kala Amb Chamber of Commerce and Industries, Kala Amb Through its Secretary Ashok Kumar ( Plaintiff ) Vs 1. Singh Ram 2. Rajpal 3. Ramesh Kumar 4. Suresh Kumar S/o Jiwan Ram R/o Vill Dera Tehsil Naraingarh Distt Ambala (Respondent)-**

**Current Status:** The aforementioned case have been disposed of and directions issued w.r.t allowing the flow of the alleged nallah have been complied by respondent.

### **2.8.1 Water Quality Monitoring of River Markanda Starting from Khajurna bridge on Suketi Road, HP until the point of confluence into River Ghaggar in Haryana:**

#### **2.8.1.1. Key Observations of Water Quality Monitoring of River Markanda:**

On the basis of results of effluent parameters analyzed (especially BOD & Faecal Coliform) of various strategic locations of River Markanda as given above in Table-A and keeping in view of the availability of flow in the River, following are some important locations in the River which are observed with poor/deteriorated quality of water:

- i. River Markanda downstream after merging of Salani Khadd, HP (at Sr. no. 3)
- ii. River Markanda downstream after merging of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb, HP (at Sr. no. 5)
- iii. River Markanda upstream before merging of drain near M/s Vashisth Chemicals at Kala Amb, HP (at Sr. no. 6)

#### Action Taken and Current Status:

HPSPCB is regularly carrying out the monitoring of river Markanda along with the tributaries/rivulets/drains merging with river Markanda at various location in Kala Amb on monthly basis. The monthly river monitoring results of River Markanda from its origin (i.e before entering to Kala Amb) till the boundary of Haryana (enter into Haryana) for last 2.5 year carried out by different officials of State Board on monthly basis is tabulated below -

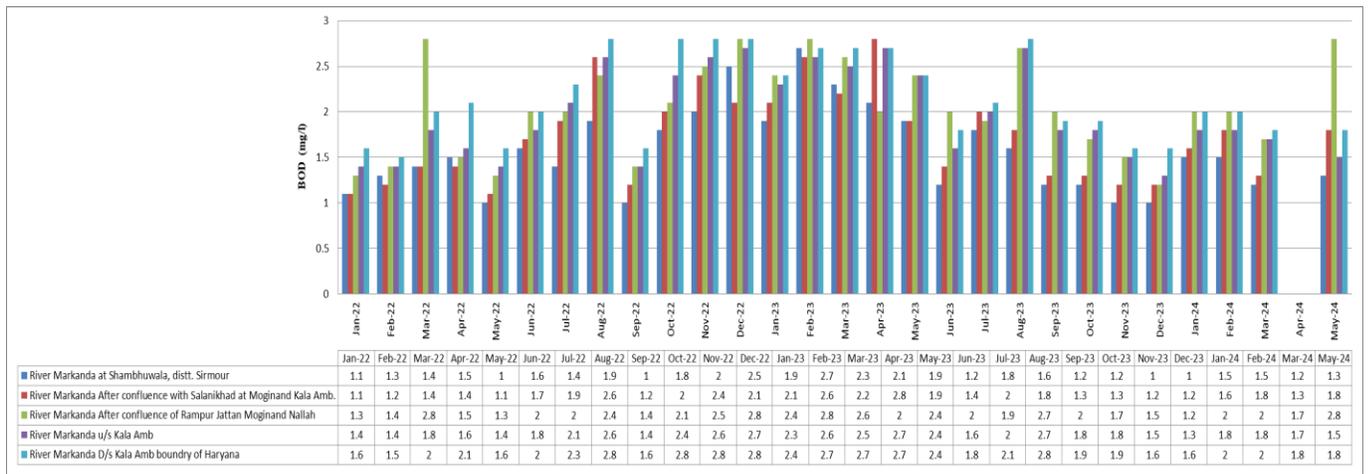
Sampling Location.	Month and Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda at Shambhuwal a, distt. Sirmour	Jan-22	9.0	8.03	212	5.0	1.1	170	32
	Feb-22	7.9	8.13	196	5.0	1.3	170	33
	Mar-22	8.9	7.63	298	5.0	1.4	170	32
	Apr-22	7.8	7.8	333	5.0	1.5	220	32
	May-22	8.4	7.99	336	5	1	110	26
	Jun-22	6.6	7.82	485	16	1.6	150	27
	Jul-22	6.7	8.16	357	5	1.4	170	33
	Aug-22	7.4	7.65	290	5	1.9	220	39
	Sep-22	8.1	7.93	284	5.0	1.0	110	13
	Oct-22	7.7	7.82	284	5.0	1.8	280	39
	Nov-22	8.1	7.93	328	5.0	2.0	280	40
	Dec-22	8.9	7.79	352	5.0	2.5	280	130
	Jan-23	8.8	7.78	387	5.0	1.9	220	40
	Feb-23	8.5	7.25	460	5.0	2.7	350	70
	Mar-23	8.0	8.09	302	5.0	2.3	350	170
	Apr-23	7.8	7.88	365	5.6	2.1	280	46
	May-23	7.5	8.13	259	5.0	1.9	350	46
	Jun-23	7.6	6.95	263	5.0	1.2	220	40
	Jul-23	7.5	7.72	240	5.0	1.8	240	70
	Aug-23	7.6	8.02	210	5.0	1.6	220	33
	Sep-23	7.7	8.03	262	5.0	1.2	150	33
	Oct-23	7.9	8.1	240	5.0	1.2	220	46
	Nov-23	8.1	8.12	224	5.0	1.0	170	33
	Dec-23	8.0	7.87	210	5.0	1.0	140	32
Jan-24	8.2	7.91	214	5.0	1.5	280	110	
Feb-24	8.0	7.32	254	5.0	1.5	220	70	
Mar-24	8.1	7.63	270	5.0	1.2	170	40	
May-24	8.4	6.84	276	5.0	1.3	280	33	
<b>Sampling</b>	<b>Month &amp;</b>	<b>Value of Sampling Parameters (in mg/L except pH)</b>						

Location.	Year	DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda After confluence with Salanikhad at Moginand Kala Amb.	Jan-22	8.5	7.81	221	5.0	1.1	170	30
	Feb-22	7.4	8.01	155	5.0	1.2	170	33
	Mar-22	8.4	7.36	297	5.0	1.4	170	27
	Apr-22	7.3	8.08	436	5.0	1.4	170	33
	May-22	7.9	8.08	373	5	1.1	140	33
	Jun-22	6.2	8.39	409	5	1.7	170	32
	Jul-22	6.3	7.94	318	5	1.9	210	33
	Aug-22	7.1	7.80	310	12	2.6	280	49
	Sep-22	7.8	7.84	253	5.0	1.2	170	21
	Oct-22	7.6	7.77	310	5.0	2.0	350	49
	Nov-22	8.0	8.01	309	5.0	2.4	350	49
	Dec-22	8.9	7.66	369	5.0	2.1	350	94
	Jan-23	8.8	7.99	357	5.0	2.1	280	94
	Feb-23	8.4	7.95	320	5.0	2.6	350	70
	Mar-23	7.9	8.02	262	5.0	2.2	350	130
	Apr-23	7.6	7.90	380	6.8	2.8	920	240
	May-23	7.6	8.02	270	5.0	1.9	220	94
	Jun-23	7.2	7.71	300	5.0	1.4	280	46
	Jul-23	7.6	7.51	358	5.0	2.0	350	94
	Aug-23	7.5	8.11	206	5.0	1.8	220	46
	Sep-23	7.6	8.05	261	5.0	1.3	210	40
	Oct-23	7.9	7.27	248	5.0	1.3	220	79
	Nov-23	7.9	7.9	196	5.0	1.2	140	33
	Dec-23	8.1	8.06	226	5.0	1.2	220	46
Jan-24	8.3	7.75	250	5.0	1.6	170	40	
Feb-24	8.0	8.02	280	5.0	1.8	280	94	
Mar-24	8.1	8.16	290	5.0	1.3	220	49	
May-24	8.2	8.29	168	5.0	1.8	220	46	
Sampling Location.	Month & Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda After confluence of Rampur Jattan Moginand Nallah	Jan-22	8.5	7.83	225	5.0	1.3	170	26
	Feb-22	7.5	7.98	178	5.0	1.4	210	32
	Mar-22	8.5	7.79	389	28	2.8	220	33
	Apr-22	7.4	7.91	435	5.0	1.5	280	32
	May-22	8.0	8.12	387	5.0	1.3	170	32
	Jun-22	6.3	7.92	421	5.0	2	210	39
	Jul-22	6.2	7.96	331	5.0	2	280	40
	Aug-22	7.2	7.96	310	11.6	2.4	540	170
	Sep-22	7.9	7.82	247	5.0	1.4	210	26
	Oct-22	7.5	7.38	730	5.0	2.1	430	70
	Nov-22	7.8	8.20	346	5.0	2.5	540	110
	Dec-22	8.8	7.45	404	5.0	2.8	1080	188
	Jan-23	8.8	7.86	381	5.0	2.4	350	70
	Feb-23	8.3	7.85	302	5.0	2.8	540	170
	Mar-23	7.8	8.13	245	5.0	2.6	540	220
	Apr-23	7.7	7.99	350	5.0	2.0	280	79
	May-23	7.4	8.06	309	7.6	2.4	540	170
	Jun-23	7.3	7.93	276	6.0	2.0	350	110
	Jul-23	7.4	7.36	248	5.0	1.9	920	150
	Aug-23	7.5	8.25	268	6.0	2.7	350	130
	Sep-23	7.5	8.08	275	5.6	2.0	350	110
	Oct-23	7.8	7.99	278	5.0	1.7	920	240
	Nov-23	7.8	6.81	220	5.0	1.5	350	130
	Dec-23	8.0	7.94	250	5.0	1.2	920	220
Jan-24	8.1	8.11	268	5.6	2.0	540	94	
Feb-24	8.1	7.89	306	5.2	2.0	350	47	

	Mar-24	7.8	8.06	320	5.0	1.7	540	130
	May-24	7.8	7.25	264	8.4	2.8	1600	280
Sampling Location	Month & Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda u/s Kala Amb	Jan-22	8.5	7.52	241	5.0	1.4	220	40
	Feb-22	7.5	8.0	209	5.0	1.4	280	47
	Mar-22	8.5	8.12	448	5.0	1.8	280	40
	Apr-22	7.3	8.07	454	5.0	1.6	280	39
	May-22	7.9	8.14	381	5	1.4	220	33
	Jun-22	6.4	7.94	487	5	1.8	220	39
	Jul-22	6.3	7.91	326	5	2.1	280	47
	Aug-22	7.2	7.95	321	12	2.6	350	63
	Sep-22	8.0	7.86	262	5.0	1.4	280	32
	Oct-22	7.5	7.80	322	5.0	2.4	920.0	280
	Nov-22	8.0	7.65	354	5.0	2.60	540.0	140
	Dec-22	8.7	7.83	356	5.0	2.7	920	220
	Jan-23	8.7	8.05	355	5.0	2.3	350	130
	Feb-23	8.4	7.92	294	5.0	2.6	350	94
	Mar-23	7.9	8.12	290	5.0	2.5	430	280
	Apr-23	7.7	8.39	289	5.0	2.7	350	70
	May-23	7.6	8.26	276	5.6	2.4	280	110
	Jun-23	7.4	7.81	265	5.0	1.6	280	70
	Jul-23	7.4	7.95	248	5.0	2.0	350	110
	Aug-23	7.4	8.16	230	6.0	2.7	280	94
	Sep-23	7.96	7.6	293	5.0	1.8	280	94
	Oct-23	7.8	8.07	258	5.0	1.8	350	110
	Nov-23	7.9	7.95	218	5.0	1.5	220	47
	Dec-23	7.8	7.6	230	5.0	1.3	280	40
Jan-24	8.2	8.13	248	5.0	1.8	280	46	
Feb-24	8.0	8.34	308	5.0	1.8	280	49	
Mar-24	7.9	8.2	270	5.0	1.7	350	92	
May-24	7.7	8.31	216	5.0	1.5	350	70	
Sampling Location	Month & Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda D/s Kala Amb boundry of Haryana	Jan-22	8.6	7.55	242	5.0	1.6	350	46
	Feb-22	7.6	7.96	161	5.0	1.5	280	46
	Mar-22	8.6	8.01	442	5.0	2.0	280	47
	Apr-22	7.5	7.96	425	5.0	2.1	350	47
	May-22	8.1	8.16	391	5	1.6	220	39
	Jun-22	6.2	8.03	410	12	2	220	46
	Jul-22	6.1	8.04	341	5	2.3	350	49
	Aug-22	7.3	8.05	355	16	2.8	430	70
	Sep-22	8.0	7.88	269	5.0	1.6	350	36
	Oct-22	7.4	7.78	312	5.0	2.8	920	280
	Nov-22	7.9	8.26	335	5.0	2.8	540	170
	Dec-22	8.7	7.94	345	5.0	2.8	1600	350
	Jan-23	8.9	8.01	352	5.0	2.4	280	170
	Feb-23	8.3	9.97	312	5.0	2.7	430	94
	Mar-23	7.7	7.94	265	5.0	2.7	540	350
	Apr-23	7.6	7.96	290	5.2	2.7	540	280
	May-23	7.5	8.20	266	5.6	2.4	350	170
	Jun-23	7.2	7.90	268	5.2	1.8	350	140
	Jul-23	7.3	7.49	356	5.2	2.1	540	150
	Aug-23	7.4	8.21	240	6.4	2.8	350	140
Sep-23	7.6	7.99	286	5.2	1.9	350	110	
Oct-23	7.7	7.36	250	5.2	1.9	540	130	

	Nov-23	7.8	8.26	228	5.0	1.6	220	47
	Dec-23	7.8	8.31	236	5.0	1.6	350	46
	Jan-24	8.1	7.75	236	5.0	2.0	350	110
	Feb-24	7.8	8.32	306	5.0	2.0	350	94
	Mar-24	7.8	8.15	280	5.0	1.8	350	140
	May-24	7.5	8.38	234	5.0	1.8	540	170

From the perusal of river monitoring results, it is observed that, river Markanda in Kala Amb area is generally ranging between Class B ( **Outdoor Bathing** ) and Class C ( **Drinking Water source after conventions treatment and disinfection** ) as per designated best use criteria (CPCB).The variation of BOD for various sampling locations from the origin of the river i.e Shambuwala till exit point of Haryana is represented graphically as below:

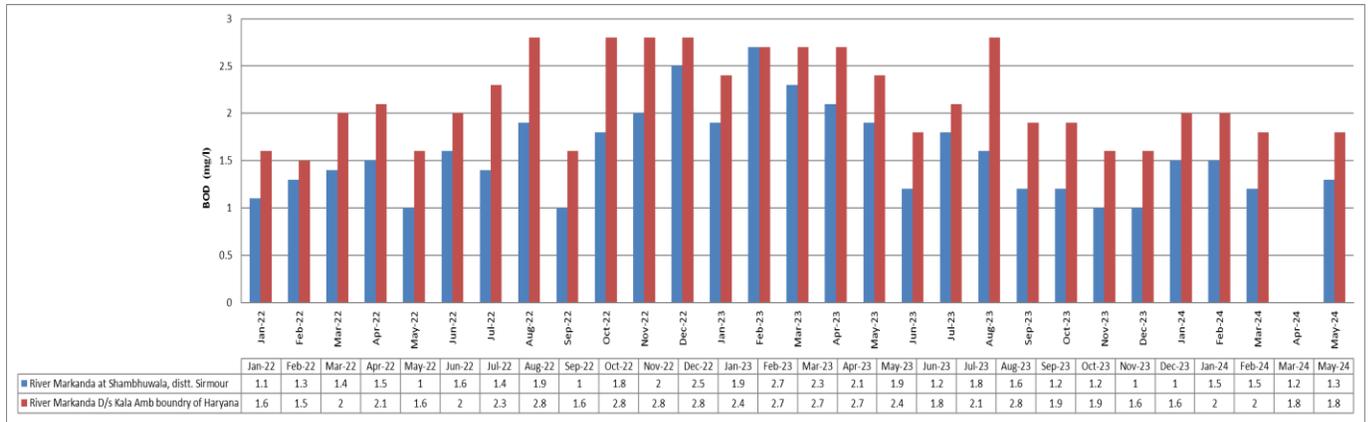


**Fig. 1: Variation of BOD at various sampling location of river Markanda**

Following observations can be made from the variation of BOD at various monitoring location in Kala Amb

- There is no significant variation in the BOD level of river Markanda in Kala Amb.
- The maximum BOD of river Markanda at Kala Amb has been observed as 2.8 mg/l.
- Further as per draft report of CPCB regarding polluted river stretches for restoration of water quality (2022), there is continuous improvement in water quality of River Markanda and has upgraded the status from priority Class-II to priority **Class-V**, which is also indicating continuous improvement in the water quality of river Markanda.

The comparison of variation of Biochemical oxygen demand at Shambuwala (before entering to Kala Amb) and exit point of Kala Amb (boundary with Haryana) is show graphically as below:



**Fig. 2: Comparison of BOD values of river Markanda at entry and exit point Kala Amb (H.P).**

- Fig 3 shows comparison of BOD level between the 02 nos monitoring location i.e Entry point river Markanda at Kala Amb and exist point of river Markanda at Kala Amb (entering to state of Haryana)
- It is observed; that there is BOD level does not show any significant variation at both the points of monitoring.
- Maximum BOD at entry point is 2.5 mg/l, while at exit point maximum BOD observed was 2.8 mg/l.

### **2.8.2. Water Quality Monitoring of various drains and other tributaries of River Markanda:**

Joint committed has also monitored the water quality of drains and other tributaries of river Markanda at Kala Amb. Following observations were made by the joint committee.

On the basis of results of effluent parameters analysed of various Drains as given above in TableB and keeping in view of the quantum of effluent flowing in these drains/ Tributaries Rivers, following are the discharge points which are observed as Major Sources of Water pollution contributing into River Markanda in terms of BOD and COD concentration.

- Jattan walla Nallah (at Sr. no. 1, 9, 10)
- Drain near M/s Vashisth Chemicals, Kala Amb, HP (at Sr. no. 4)
- Rampur Jattan Drain, HP (at Sr. no. 5)
- Salani khadd Rivulet, HP (at Sr. no. 6)

### **Current Status Report:**

HPSPCB is regularly monitoring the water quality of 03 nos drains/rivulets/stream as monitored by the joint committee in Kala Amb. The monthly monitoring results of these drains/rivulets for last 2.5 year is tabulated below:

### **Monthly River Monitoring Results of Tributaries/drain/Streams to River Monitoring in Kala Amb**

Sample description	Month and Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
Salani Khad Near Bridge NH-7 Moginand Kala Amb	Jan-22	7.1	7.89	233	5.0	1.3	280	39
	Feb-22	6.9	8.07	191	5.0	1.3	220	40
	Mar-22	7.1	7.22	497	5.0	2.0	220	33
	Apr-22	6.7	7.77	342	5.0	1.7	350	47
	May-22	Source Dry						

	Jun-22	Source Dry						
	Jul-22	7.4	7.92	307	5	2.3	350	46
	Aug-22	6.5	7.82	330	28	2.3	280	63
	Sep-22	7.5	7.86	239	5.0	1.8	220	34
	Oct-22	7.5	7.76	326	5.0	2.4	430	94
	Nov-22	7.9	7.94	302	5.0	2.8	540	110
	Dec-22	8.8	7.76	336	5.0	2.7	920	280
	Jan-23	8.7	7.87	355	5.0	2.8	920	220
	Feb-23	8.3	7.42	556	5.0	2.8	920	130
	Mar-23	7.9	8.08	299	5.0	2.6	920	280
	Apr-23	7.6	7.98	346	6.0	2.4	350	130
	May-23	Source Dried						
	Jun-23	Source Dried						
	Jul-23	7.2	7.41	390	5.0	2.1	540	120
	Aug-23	7.4	8.38	260	5.2	2.2	280	70
	Sep-23	7.5	8.02	268	5.0	1.7	220	49
	Oct-23	7.7	8.14	252	5.0	1.7	350	94
	Nov-23	7.8	7.84	206	5.0	1.5	220	70
	Dec-23	7.8	7.83	222	5.0	1.4	350	70
	Jan-24	8.0	7.99	222	5.0	1.9	280	110
	Feb-24	7.9	7.83	222	5.0	2.0	540	140
	Mar-24	7.9	7.97	370	5.0	1.6	350	70
	May-24	6.9	8.24	356	8.0	2.1	540	170

Sample description	Month and Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
Rampur Jattan Moginand Nallah Before conf. to River Markanda Near Radha Swami SatsangBhawan	Jan-22	6.0	7.62	336	5.0	1.6	430	47
	Feb-22	6.6	7.55	214	5.0	2.0	430	49
	Mar-22	6.1	7.68	603	80	4.0	430	94
	Apr-22	6.0	7.31	3001	92	3.6	920	130
	May-22	6.1	8.27	375	5	1.7	350	46
	Jun-22	5.8	7.84	498	44	2.8	280	79
	Jul-22	5.8	7.52	938	5	2.6	430	140
	Aug-22	5.9	8.30	798	10.4	2.2	350	70
	Sep-22	6	8.34	686	8.4	2.0	350	70
	Oct-22	6.4	7.96	354	5.0	2.6	920	170
	Nov-22	6.1	7.88	1072	8.8	2.9	920	220
	Dec-22	5.5	7.93	690	208	25.0	162000	14700
	Jan-23	5.7	7.55	754	56	3.8	1840	350
	Feb-23	5.5	7.96	788	60	4.2	920	280
	Mar-23	5.4	7.83	680	36.0	3.4	920	350
	Apr-23	5.5	7.74	1104	44	3.6	5400	790
	May-23	5.0	7.15	636	48	5.5	4600	650
	Jun-23	5.0	7.97	675	20	3.6	540	140
	Jul-23	6.0	7.79	550	6.4	2.7	4600	920
	Aug-23	5.0	8.26	480	8.4	3.4	540	170
	Sep-23	5.5	7.87	545	7.6	2.8	540	170
	Oct-23	5.0	7.68	530	6.4	2.7	9200	2400
	Nov-23	5.5	8.12	480	12	2.7	920	220
	Dec-23	5.4	7.19	538	12	2.8	3200	540
Jan-24	6.1	7.57	492	20	2.8	920	280	
Feb-24	5.5	7.25	408	16	2.7	1620	280	

	Mar-24	5.0	7.57	640	64	5.8	108000	33000
	May-24	4.2	8.32	384	76	10	276000	33000
<b>Sample description</b>	<b>Month and Year</b>	<b>Value of Sampling Parameters (in mg/L except pH)</b>						
		<b>DO</b>	<b>pH</b>	<b>TDS</b>	<b>COD</b>	<b>BOD</b>	<b>Total Coliform (MPN)</b>	<b>Fecal Coliform (MPN)</b>
<b>Roon Nallah Near Meerpur Kotla Gurudwara, Kala Amb</b>	Jan-22	8.1	8.03	173	5.0	1.3	280	40
	Feb-22	7.4	8.1	171	5.0	1.1	220	40
	Mar-22	8.4	8.02	267	5.0	1.4	220	39
	Apr-22	7.1	7.95	292	5.0	1.2	220	33
	May-22	8.0	8.32	296	5	1.2	170	33
	Jun-22	Source Dry						
	Jul-22	6.4	7.96	256	5	1.8	94	26
	Aug-22	7.3	7.88	233	12	2.7	280	49
	Sep-22	8.0	7.96	221	5	1.2	170	21
	Oct-22	7.5	7.96	325	5.0	2.1	350	94
	Nov-22	7.7	8.05	316	5.0	2.5	350	84
	Dec-22	8.6	7.30	444	5.0	2.2	540	170
	Jan-23	8.8	8.17	360	5.0	2.6	540	220
	Feb-23	8.3	8.09	336	5.0	2.8	540	170
	Mar-23	Source Dry						
	Apr-23	Source Dry						
	May-23	Source Dry						
	Jun-23	Source Dry						
	Jul-23	7.2	8.04	253	4.8	1.6	280	94
	Aug-23	7.5	7.85	405	6.8	2.9	280	70
	Sep-23	7.7	8.18	288	5.0	1.5	170	46
	Oct-23	7.9	7.68	318	5.0	1.4	350	33
	Nov-23	7.9	8.13	206	5.0	1.3	170	26
	Dec-23	8.0	7.98	223	5.0	1.1	170	46
Jan-24	7.9	7.95	222	5.0	1.6	280	70	
Feb-24	7.9	7.63	314	5.0	1.2	170	33	
Mar-24	7.9	8.28	420	5.0	1.4	220	33	
May-24	7.3	8.36	254	5.6	2.4	540	110	
<b>Sample description</b>	<b>Month and Year</b>	<b>Value of Sampling Parameters (in mg/L except pH)</b>						
		<b>DO</b>	<b>pH</b>	<b>TDS</b>	<b>COD</b>	<b>BOD</b>	<b>Total Coliform (MPN)</b>	<b>Fecal Coliform (MPN)</b>
<b>Sample of Jattan Nallah</b>	Jan-22	0.5	--	--	--	7	80000	4700
	Feb-22	0.5	7.2	--	160	10	138000	7350
	Mar-22	0.5	8.02	--	184	13.5	108000	14000
	Apr-22	0.4	7.63	1857	404	46	320000	26000
	May-22	0.5	7.7	--	196	18	276000	28500
	Jun-22	0.4	7.53	--	204	19	240000	31500
	Jul-22	0.4	7.01	2237	352	24	368000	52000
	Aug-22	0.4	7.52	--	276	28	320000	56000
	Sep-22	0.5	7.1	--	156	14	31500	13800
	Oct-22	0.5	7.43	1798	124	15.5	240000	42000
	Nov-22	1	6.94	--	188	18	276000	51000
	Dec-22	0.5	7.09	--	104	13	276000	84000
	Jan-23	1.5	7.35	--	80	9.0	160000	28000
	Feb-23	1	7.30	--	92	16	230000	42500

Mar-23	1	7.58	--	128	18	276000	51000
Apr-23	1	7.00			20	320000	70000
May-23	2	7.79	2079	96	13	160000	35000
Jun-23	1.0	7.39	3358	72	7.0	138000	21000
Jul-23	1	7.75	1763	96	15.5	320000	42000
Aug-23	0.5	8.12	1346	76	12	92000	17000
Sep-23	1	7.43	1598	60	8.5	110000	17500
Oct-23	0.8	7.14	1792	72	11	184000	54000
Nov-23	0.7	7.58	2188	68	11.5	54000	14000
Dec-23	0.3	7.89	1288	80	9.0	184000	34000
Jan-24	1	7.92	1180	76	12.5	162000	51000
Feb-24	0.5	7.45	1510	56	7.5	184000	34000
Mar-24	1	7.22	2500	56	6.6	92000	14000
May-24							

Variation of BOD level in the various drains/tributories namely, Salani Khad, Rampur Jattan Nallah, Roon Nallah and Jattan Nallah have also been shown in Fig. 3, Fig. 4, Fig. 5 and Fig. 6 respectively.

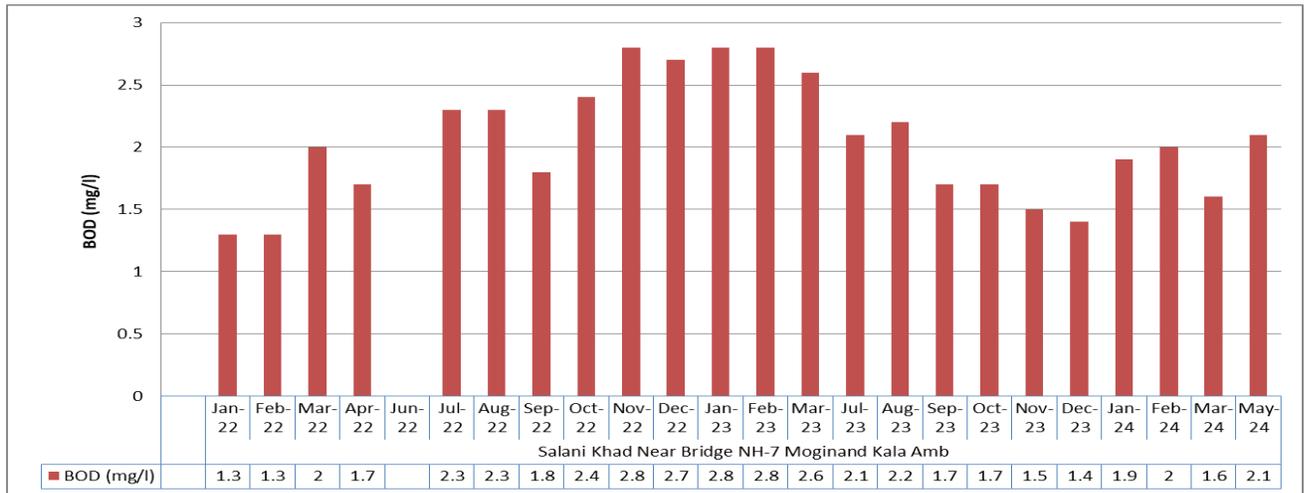
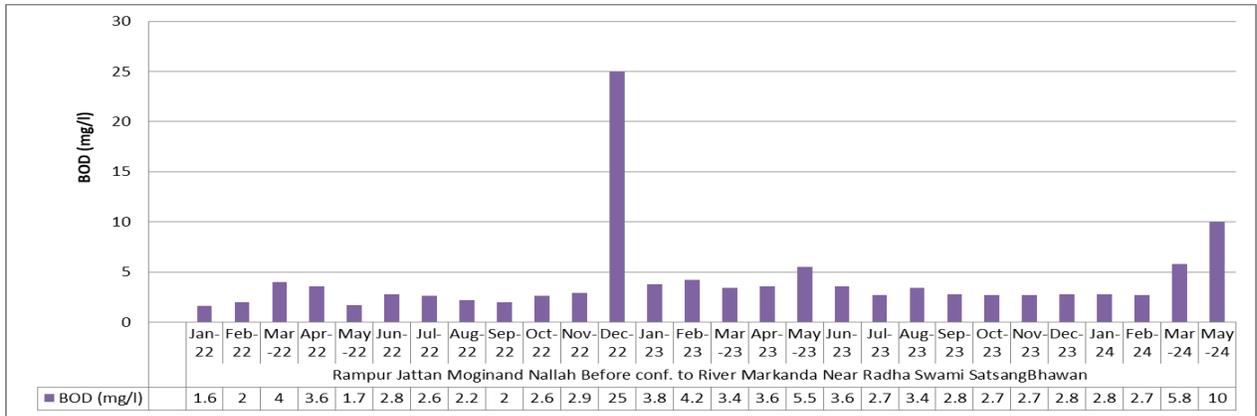


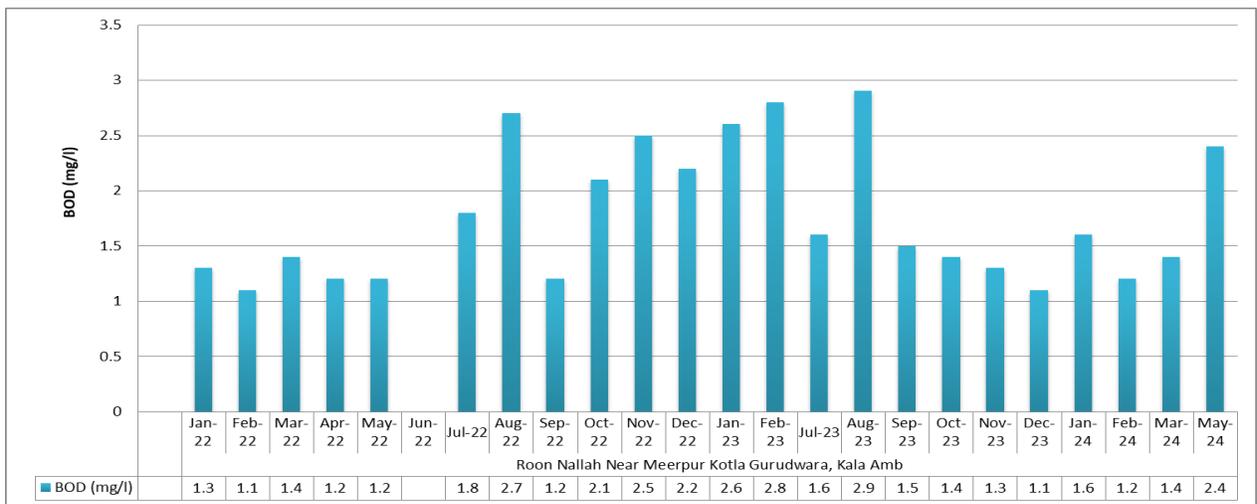
Fig. 3: Variation of BOD level of Salani Khad at Kala Amb (H.P).

- Salani Khad at Kala Amb is generally a non perennial source of water with low discharge. The water body generally dry in summer and have low discharge during other season of the year.
- Water quality analysis of last 02 years indicates maximum BOD level of the tributary is 2.8 mg/l.



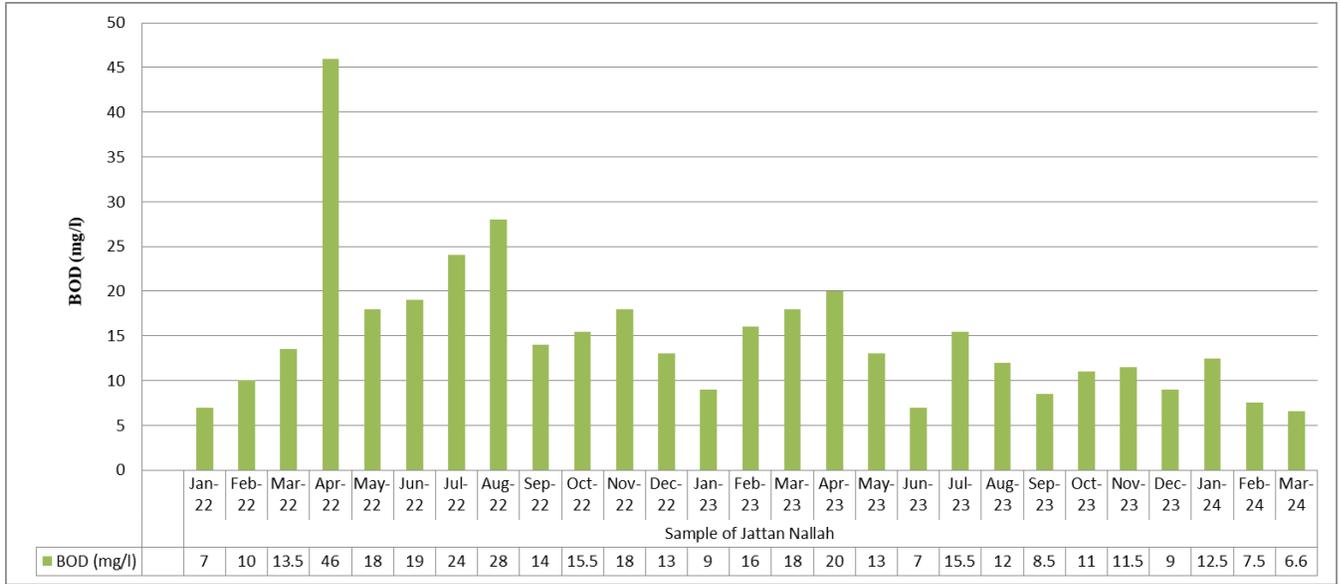
**Fig. 4: Variation of BOD level of Rampur Jattan Nallah at Kala Amb (H.P).**

- Rampur Jattan Nallah at Kala Amb is a drain carrying domestic waste water of the Moginand area and other establishments along drain.
- The drain is regularly being monitored by HPSPCB and maximum BOD of the drain is generally less than 10 mg/l.
- 01 nos unit was found discharging waste water into the drain. Show cause notice was issued to the unit and further orders of power disconnections have been issued by competent authority. Copy of Officer order is already attached as **Annexure-VI**.
- Water quality analysis of last 02 years indicates maximum BOD level of the tributary is 2.8 mg/l.
- To cater the domestic waste of Moginand and its surrounding areas, Jal Shakti Vibhag, Nahan has already installed STP of capacity 1.7 MLD. Household connections are under process.
- After, STP Kala Amb is operational, the issue of discharge in the aforementioned drain will be resolved to a large extent.

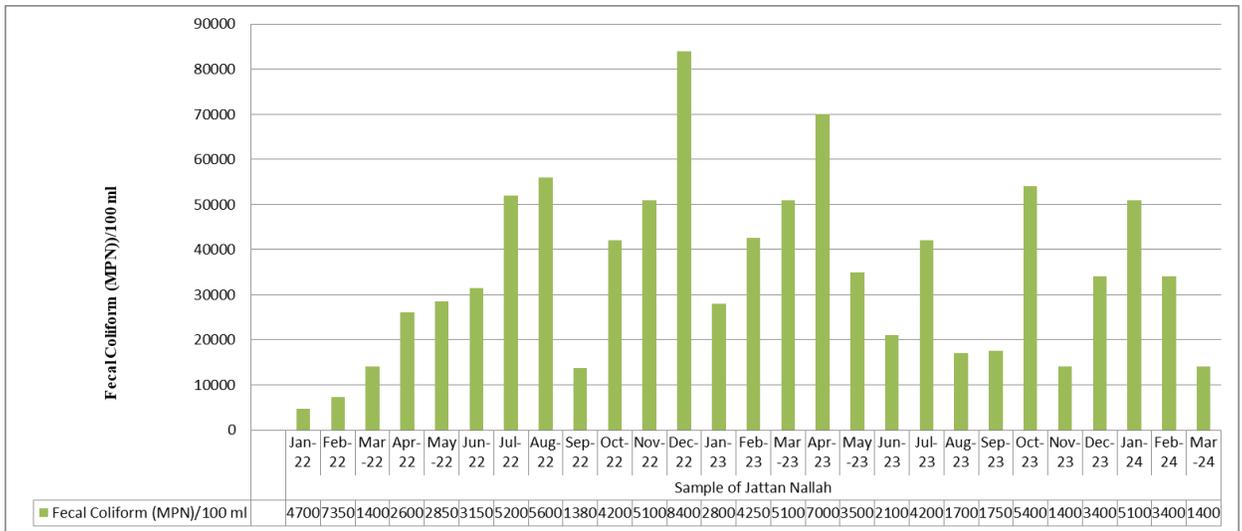


**Fig. 5: Variation of BOD level of Roon Nallah at Kala Amb (H.P).**

- Roon at Kala Amb is a tributary of river Markanda. HPSPCB is monitoring the water quality of tributary on monthly basis.
- As per the water quality monitoring of last 02 years, BOD of the tributary is generally less than 3 mg/l, with maximum BOD observed is 2.9 mg/l.



**Fig. 6: Variation of BOD level of Jattan Nallah at Kala Amb (H.P).**



**Fig. 7: Variation of Fecal Coliforms (FC) level of Jattan Nallah at Kala Amb (H.P).**

- Jattan Nallah at Kala Amb is a drain carrying domestic waste water of the Kala Amb area of state of Himachal Pradesh and state of Haryana along with waste water of various shos/outlets and other commercial establishments of both the states along the drain.
- One unit in the name and style M/s Ruchira Paper Mills, Kala Amb is consented by State Board to discharge the treated waste water as per prescribed limits into this drain.
- The drain is regularly being monitored by HPSPCB. The major contributor of poor quality of the drain is fecal coliform, indicating discharge of untreated sewage in the Jattan Nallah.
- As per last 02 year water quality analysis results of the drain FC have been observed as high as 8400 MPN/100 ml.
- To cater the domestic waste of Kala Amb area of Himachal Pradesh, Jal Shakti Vibhag, Nahan has already installed STP of capacity 1.7 MLD. Household connections are under process.

- After, STP Kala Amb is operational; the issue of sewage discharge in the aforementioned drain will be resolved to a large extent.

  
Digitally signed  
by ATUL PARMAR  
Date: 2024.07.27  
00:28:46 +05'30'

Atul Parmar  
Regional Officer  
HPPCB RO Paonta Sahib

**H.P. STATE POLLUTION CONTROL BOARD****REGIONAL OFFICE PAONTA SAHIB**

, Himud Complex, Plot No. 1-3, Shubhkera

Teh. Paonta Sahib, Distt Sirmaur, H.P-17302



01704-225870

<https://hppcb.nic.in/>[pcbropaonta1@gmail.com](mailto:pcbropaonta1@gmail.com)

HPSPCB

**No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96****Dated: 12.07.2024**

To

1. <b>M/s Ruchira Papers Limited</b> , Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.)	2. <b>M/s Vashisht Chemicals Private Limited</b> , Village Ogli, PO. Kala Amb, Sirmaur, (H.P.)
3. <b>M/s Himachal Polyolefins Limited</b> , Village Ogli Yamuna Nagar Road Kala Amb, Sirmaur, (H.P.)	

**Subject: Show Cause Notice Regarding Unauthorized Disposal of Waste Lime Sludge.**

**Reference:** Joint Committee Report on Pollution in River Markanda in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT, Routine inspection of Kala Amb area, Violation of Environmental Laws and unauthorized Disposal waste Lime Sludge and complaint received against waste lime disposal.

This is in reference to the subject matter cited above. In this context, it is informed that, the Joint Committee constituted by the Hon'ble NGT in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, in the matter of pollution in River Markanda, has submitted its report to Hon'ble NGT, which inter alia highlights the unscientific disposal of waste lime sludge at non-designated areas, including along the banks of River Markanda in Kala Amb area of the district.

As you are aware, above 03 industrial units in the area generating waste lime sludge. And whereas unscientific disposal of waste lime sludge has been observed at various locations in the Kala Amb and adjoining areas. (photographs are attached herewith). You are hereby directed to show cause, within **15 days** from the receipt of this notice, and submit the following detailed information-

1. **Quantum of lime waste / sludge generated per day or per month from all processes.**
2. **Measures adopted for the storage, handling and scientific disposal of waste lime sludge generated from your industry.**
3. **Necessary authorizations/permissions under the applicable environmental laws for the disposal of waste lime sludge as applicable.**
4. **Mode of transportation of such waste from the industry.**
5. **Submission of lab analysis reports wrt type characterization and composition of lime sludge generated from the process.**
6. **Proof of disposal and detailed submission wrt such waste from the unit.**

It is further directed that failure to make a satisfactory submission to this notice within the stipulated time period shall lead to initiation of penal action under the Environment (Protection) Act, 1986, and environmental laws as applicable.

Treat it as most urgent.

Encl: Photographs

**Atul Parmar**Regional Officer cum  
Environmental Engineer  
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPPCB** New Shimla for the favor of kind information please.
2. The **Deputy Commissioner, Sirmaur** at Nahan w.r.t directions issued in the review meeting held on 01.07.2024 in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr for kind information, please.

Regional Officer  
HPSPCB, RO, Paonta Sahib

698

Latitude: 30.524031  
Longitude: 77.193258  
Elevation: 356.32±12 m  
Accuracy: 9.6 m  
Time: 07-12-2024 12:45  
Note: Box Street Paonta Sahib

Powered by NoteCam

**Photograph No.1**



**Photograph No.2**

**Photograph No. 1 and 2 Shows Status of waste lime sludge dumped at non designated location in Kala Amb area.**

July 22<sup>nd</sup>, 2024.

The Regional Officer  
HP State Pollution Control Board  
Regional Office Poanta Sahib  
Himuda Complex, Plot 1-3, Shubkhera,  
Tehsil Poanta Sahib, Dist Sirmaur- 173025, HP.

**Sub: Show-cause notice notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.**

Sir,

We submit our reply for Show-cause notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.

We generate Lime Sludge (of gritty nature) which originates from the Gyro-Screens (Vibratory Screens) wherein Milk of Lime is screened for grits and Ppt Calcium Carbonate is screened for grits.

Answer to Point #1.

The Quantum of Lime Sludge is generated & month wise details are in enclosed sheet.

Answer to point #2.

The waste falls into the Waste Pit (Enclosed- Photograph 1). Thereafter it is handled by a JCB and put onto a Truck as sales of Raw Material for Hydrated Lime input for NHAI Highways or Fly Ash Lime Bricks.

Answer to Point #3.

Lime Sludge is not disposed off, it is a saleable material and sold to customers. We are selling our Sludge to following Customers for producing Hydrated Lime and Fly Ash Bricks manufacturer.

- 1) Bhagwati Chemicals, Paonta Sahib, HP.
- 2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
- 3) M.I. Industries, Paonta Sahib, HP.
- 4) Vedika Industries, Paonta Sahib, HP.
- 5) R.K. Enterprises, Gurgaon, HR.

*As per vashisht*

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.  
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

Answer to Point #4.

The customers are sending their truck for transportation of Lime Sludge.

Answer to Point #5.

Our internal lab analysis report describe our product PH is 10-11. We will get the Lime Sludge tested in an accredited lab and provide to you within month.

Answer to Point #6.

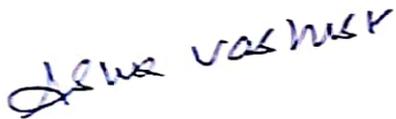
Lime Sludge is sold on GST Invoice. The latest invoice copy is enclosed.

Sir, you would be pleased to note that we are overbooked for this Lime Sludge and it is the customers who is calling us up to ensure regular supply.

With warm regards,

Yours sincerely,

For Vashisht Vashisht Chemicals Pvt Ltd



Ashok Vashisht.  
(Director)  
M 9816638571.

- ENCL: 1. Production and sales sheet  
2. Lime Sludge Pit Area Photograph.  
3. Copy of Invoices.

**VASHISHT CHEMICALS PVT LTD, KALA AMB, HP.**  
**SLUDGE PRODUCTION & SALES DATA**

APRIL 2023 TO MARCH 2024						
F.Y. 2023-24	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	92.140	36.630	29.304	65.934	102.900	55.174
MAY	55.174	39.475	31.580	71.055	123.000	3.229
JUNE	3.229	36.740	29.392	66.132	27.930	41.431
JULY	41.431	34.025	27.220	61.245	9.500	93.176
AUG	93.176	34.550	27.640	62.190	26.000	129.366
SEPT	129.366	37.500	30.000	67.500	18.500	178.366
OCT	178.366	35.030	28.024	63.054	53.000	188.420
NOV	188.420	27.500	22.000	49.500	13.500	224.420
DEC	224.420	38.750	31.000	69.750	55.000	239.170
JAN	239.170	33.500	26.800	60.300	50.000	249.470
FEB	249.470	35.283	28.226	63.509	31.850	281.129
MARCH	281.129	46.260	41.634	87.894	115.650	253.373
		<b>435.243</b>	<b>352.820</b>	<b>788.063</b>	<b>626.830</b>	

APRIL 2023 TO JUNE 2024						
F.Y. 2024-25	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	253.370	44.940	40.446	85.386	125.150	213.606
MAY	213.606	39.820	31.856	71.676	164.110	121.172
JUNE	121.172	15.725	12.580	28.305	99.350	50.127
		<b>100.485</b>	<b>84.882</b>	<b>185.367</b>		

We are selling our Sludge to following Customers producing Hydrated Lime and Fly Ash Bricks manufacturer.

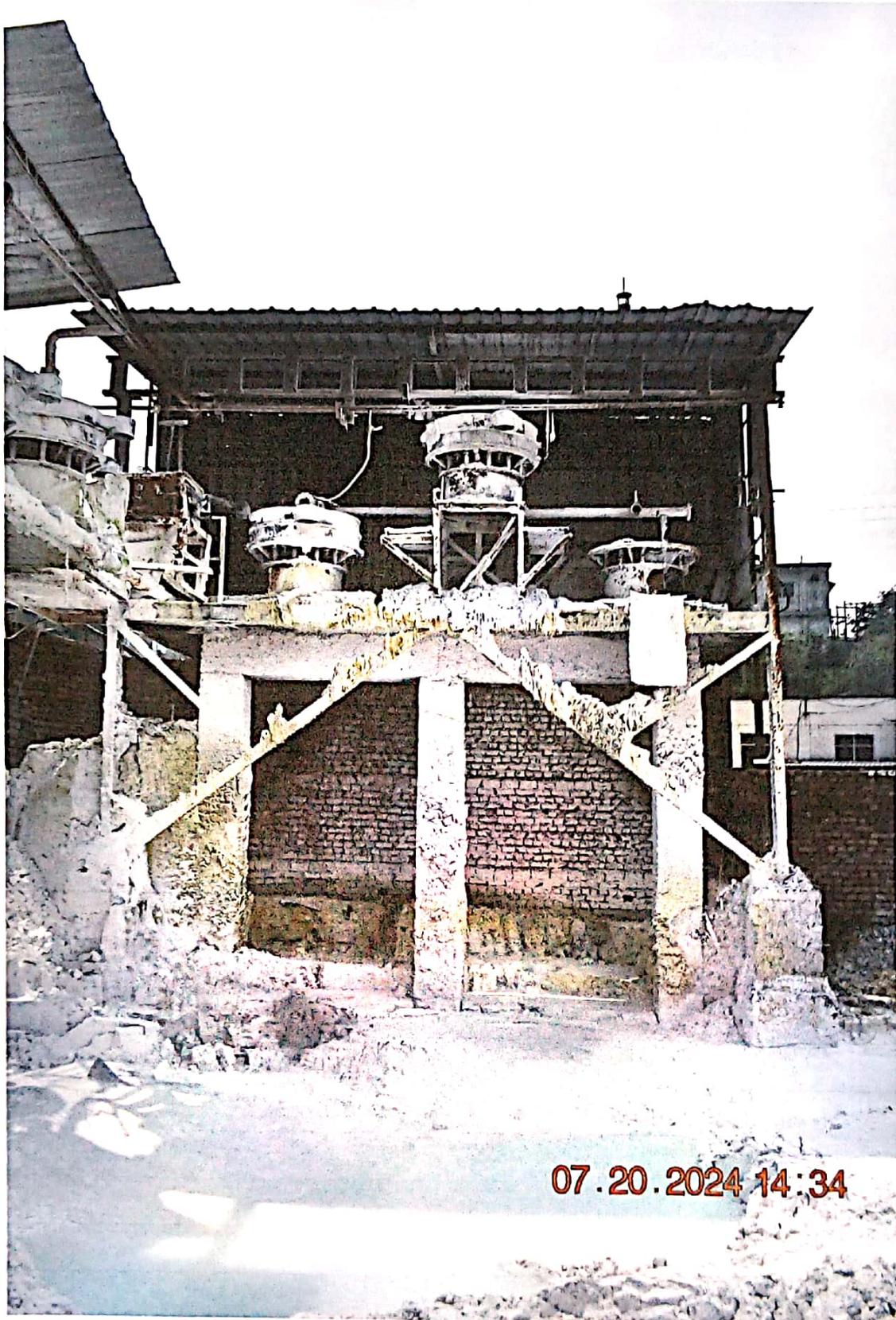
- 1) Bhagwati Chemicals, Paonta Sahib, HP.
- 2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
- 3) M.I. Industries, Paonta Sahib, HP.
- 4) Vedika Industries, Paonta Sahib, HP.
- 5) R.K. Enterprises, Gurgaon, HR.

Thanking You.

**Vashisht Chemicals Private Limited**

For Vashisht Chemicals Pvt. Ltd.

*Dem Vashisht*  
 Director



For Vashisht Chemicals Pvt. Ltd.

*Ashwini Vashisht*  
Director



For Vashisht Chemicals Pvt. Ltd.

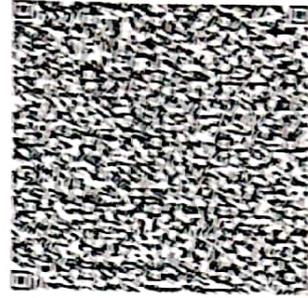
*Deva Vashisht*

Director

Tax Invoice

(TRIPPLICATE FOR SUPPLIER)  
704

e-Invoice



IRN : 82933a91520344a6999b7b0c08d6f2a1b735dca3c0215c2-  
60098724612e453  
Ask No. : 132418630607015  
Ask Date : 15-Jun-24

**Vashisht Chemicals Private Limited (2024-25)**  
Village Ogli, PO. Kala Amb, 173030,  
District Simlaur  
GSTIN/IN : 02AABCV1230F2Z3  
State Name : Himachal Pradesh, Code : 02  
E-Mail : vashishtchemicals@gmail.com

Invoice No.	Dated
130	15-Jun-24
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
130	
Dispatched through	Destination
	GURGAON, HR.
Bill of Lading/LR-RR No.	Motor Vehicle No.
	RJ40GA/0962
Terms of Delivery	

Consignee (Ship to)  
**R.K. Enterprises (HR)**  
Khewat No. 427, Quila No. 9&10, Vill. Sini,  
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,  
Gurgaon  
GSTIN/IN : 06AWGPD9882P1ZQ  
State Name : Haryana, Code : 06

Buyer (Bill to)  
**R.K. Enterprises (HR)**  
Khewat No. 427, Quila No. 9&10, Vill. Sini,  
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,  
Gurgaon  
GSTIN/IN : 06AWGPD9882P1ZQ  
State Name : Haryana, Code : 06

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	PCC- Waste	28365000	22.600 MT	150.00	MT	3,390.00
	IGST @18%				18 %	610.20
Total			22.600 MT			₹ 4,000.20

Amount Chargeable (in words)

INR Four Thousand and Twenty paise Only

E & O.E

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
28365000	3,390.00	18%	610.20	610.20
Total			610.20	610.20

Tax Amount (in words) : INR Six Hundred Ten and Twenty paise Only

Company's Bank Details

Bank Name : Bank of Baroda  
A/c No. : 46130500000036  
Branch & IFS Code : Kala Amb & BARB0KALAAAM

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

*(Signature)*  
Authorized Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

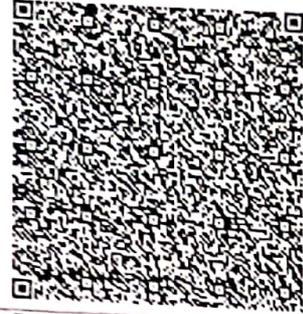
*(Signature)*  
Director

**Tax Invoice**

(TRIPPLICATE FOR SUPPLIER)

**705**

e-Invoice



IRN : 89560a71c9861f54255560c28e726296609db1ecba7ded-e5e72ff4645057843f  
 Ack No : 132418745647707  
 Ack Date : 27-Jun-24

<b>Vashisht Chemicals Private Limited (2024-25)</b> Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN : 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com Consignee (Ship to) <b>Vedika Industries</b> Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02 Buyer (Bill to) <b>Vedika Industries</b> Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Invoice No.	Dated
	149	27-Jun-24
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	149	
	Dispatched through	Destination
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HP17G/5068
Terms of Delivery		

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	PCC- Waste	28365000	6.820 MT	150.00	MT	1,023.00
	CGST @9%				9 %	92.07
	SGST @9%				9 %	92.07
	<b>Total</b>		<b>6.820 MT</b>			<b>₹ 1,207.14</b>

Amount Chargeable (in words) **INR One Thousand Two Hundred Seven and Fourteen paise Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,023.00	9%	92.07	9%	92.07	184.14
<b>Total</b>	<b>1,023.00</b>		<b>92.07</b>		<b>92.07</b>	<b>184.14</b>

Tax Amount (in words) : **INR One Hundred Eighty Four and Fourteen paise Only**

Company's Bank Details  
 Bank Name : Bank of Baroda  
 A/c No. : 46130500000036  
 Branch & IFS Code : Kala Amb & BARB0KALAAAM  
 for Vashisht Chemicals Private Limited (2024-25)

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.  
*As no vashisht*  
 Director

**Tax Invoice**

(TRIPLICATE FOR SUPPLIER)  
**706**

e-Invoice



IRN : dc5b030ce20e8b70d1193df67e6c7ab7191681bf8cbd47-634f18d65903245885  
Ack No. : 132418932847019  
Ack Date : 14-Jul-24

<b>Vashisht Chemicals Private Limited (2024-25)</b> Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com Consignee (Ship to) <b>Vedika Industries</b> Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02 Buyer (Bill to) <b>Vedika Industries</b> Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Invoice No.	Dated
	<b>176</b>	<b>14-Jul-24</b>
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	<b>176</b>	
	Dispatched through	Destination
		<b>PAONTA SAHIB</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HP17G/5068</b>	
Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	PCC- Waste	28365000	7.000 MT	150.00	MT	1,050.00
				9 %		94.50
				9 %		94.50
	Total		7.000 MT			₹ 1,239.00

Amount Chargeable (in words)

**INR One Thousand Two Hundred Thirty Nine Only**

E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,050.00	9%	94.50	9%	94.50	189.00
<b>Total</b>	<b>1,050.00</b>		<b>94.50</b>		<b>94.50</b>	<b>189.00</b>

Tax Amount (in words) : **INR One Hundred Eighty Nine Only**

Company's Bank Details

Bank Name : Bank of Baroda  
A/c No. : 46130500000036  
Branch & IFS Code : Kala Amb & BARB0KALAAM

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorized Signatory

This Is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

*A. M. Vaidya*  
Director





For Vashisht Chemicals Pvt. Ltd.

*As per Val hit*  
Director



For Vashisht Chemicals Pvt. Ltd.

*Asha Vashisht*  
Director

709



IRN : 1b23983346eb15a5bdd92600490fe35d11583f8bb5810f0-72aea44cc245a79a8  
 Ack No. : 132418985224658  
 Ack Date : 19-Jul-24

<b>Vashisht Chemicals Private Limited (2024-25)</b> Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No.	Dated
	183	19-Jul-24
Consignee (Ship to) <b>R.K. Enterprises (HR)</b> Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Delivery Note	Mode/Terms of Payment
Buyer (Bill to) <b>R.K. Enterprises (HR)</b> Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	183	
	Dispatched through	Destination
		<b>GURGAON, HR.</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		<b>RJ40GA0962</b>
Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	PCC- Sludge	28365000	21.750 MT	150.00	MT	3,262.50
	IGST @18%			18 %		587.25
Total			21.750 MT			₹ 3,849.75

Amount Chargeable (in words) **INR Three Thousand Eight Hundred Forty Nine and Seventy Five paise Only** E. & O.E

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
28365000	3,262.50	18%	587.25	587.25
<b>Total</b>	<b>3,262.50</b>		<b>587.25</b>	<b>587.25</b>

Tax Amount (in words) : **INR Five Hundred Eighty Seven and Twenty Five paise Only**

Company's Bank Details  
 Bank Name : Bank of Baroda  
 A/c No. : 46130500000036  
 Branch & IFS Code : Kala Amb & BARB0KALAM  
 for Vashisht Chemicals Private Limited (2024-25)  
 Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.



This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.  
*Asma Vahne*  
 Director



For Vashist Chemicals Pvt. Ltd.

*Arvind Vashist*  
Director

REF. NO.RPL/2024-25/ 450

DATE:- 19.07.2024

Regional Officer,  
H.P. State Pollution Control Board,  
Regional Office Subhkhera, HIMUDA Colony,  
District, Sirmour, **PAONTA SAHIB.** (H.P.)

**Subject: Reply of your letter no. HPSPCB/RO(Pt)OA 515 OF 2022/2024-1192-96 dated: - 12.07.2024.**

Dear Sir,

This is in reference to your letter no. HPSPCB/RO(Pt)OA 515 OF 2022/2024-1192-96 dated: - 12.07.2024. We have noted the contents of above letter and want to clarify that we have not disposed off any kind of waste material on the bank of Markanda River. We reiterate that, lime sludge, being generated in chemical recovery plant is being processed through lime Kiln being installed to comply with EIA clearance granted to the Company.

Further we hereby submit our point-wise reply on query mentioned in above referred letter.

Reply to Point No. 1: - We have installed a lime kiln with a capacity of 60 TPD (tons per day), which is directly connected to our recovery plant for the processing of lime sludge. The entire lime sludge generated from the chemical recovery process is channeled into this kiln. This regenerated lime is then reintegrated into a chemical recovery plant, ensuring a closed-loop system. All processes are meticulously interconnected to maintain efficiency and compliance with environmental regulations.

Reply to Point No. 2-6: – In reference to our detailed reply to point no. 1, we emphasize that all lime sludge is recycled within the described process. As a result, there is no need for any external storage, handling, disposal, or transportation of lime sludge.

We request your good-self to take our above submissions on record and withdraw above show cause notice. We re-assure you that we will continue to fulfil our commitment towards sustainable environment in its true spirit.

Thanking You.

Yours faithfully,

**FOR RUCHIRA PAPERS LIMITED**

  
**Vipin Gupta**  
Executive Director

**RUCHIRA PAPERS LIMITED**

CIN-L21012HP1980PLC004336

**REGD. OFFICE & WORKS**

Trilokpur Road, Kala Amb  
Sirmaur  
Himachal Pradesh - 173030

T: +91-80-53800897 / 53101892  
E: info@ruchirapapers.com

**ADMIN. OFFICE**

21-22, New Professors Colony  
Yamuna Nagar  
Haryana - 135001

T: +91-1732-233799/233140  
E: rplynr@ruchirapapers.com

**DELHI OFFICE**

M-146, 2nd Floor  
Greater Kailash Part 2  
New Delhi - 110048

T: +91-11-29226638/29226639  
E: rpldelhi@ruchirapapers.com

# HIMACHAL POLYOLEFINS LIMITED

(An ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007  
ISO 22000 : 2005 , WHO GMP and cGMP certified Company")

Adm. Office : 21-22, REGENCY CHAMBERS, NEXT TO NANDI CINEMA,  
NATIONAL LIBRARY ROAD, BANDRA (WEST), MUMBAI PIN-400050  
M. : 98201-92587



Date :- 23/07/2024

To

Regional Officer Cum

Environmental Engineer

HPPCB Regional Office Paonta sahib HP

**Subject: Show cause notice regarding unauthorized Disposal of Waste Lime Sludge.**

**Reference:** - Joint committee Report on pollution in River Markanda in OA NO 515/2022 titled as Dharamvir V/S State of Haryana & Snr, pending before Hon'ble NGT, Routine Inspection of Kala AMB area Violation of Environmental Laws and Unauthorized Disposal waste Lime Sludge and complaint received against waste lime disposal.

**Respected sir,**

With refence to your letter number HPSPCB/RO(Pt)/OA 515of 2022/2024-1192-96 dated 12.07.2024.

We humbly submitted that we are manufacturing calcium carbonate mainly two grades i.e. food and pharmaceutical grade (High purity calcium carbonate. i.e. >98%) by using natural lime stone as raw material. Lime waste /Sludge is not generated during manufacturing of calcium carbonate in our company. To maintain the retention parameter of calcium carbonate of food and pharmaceutical companies we need to sieve the lime slurry in manufacturing of calcium carbonate and during screening the byproduct will be generated as calcium carbonate grit (Lime Slacked). This calcium carbonate grit having purity more than 97% and it is sold to customer for the different application. Kindly find the following observations regarding your quarries: -

- 1. Quantum of lime waste /sludge generated per day of per month from all processes.**

**MANUFACTURERS OF CALCIUM CARBONATE**

Regd. Office & Works : Vill. Khari, Near Asgarpur Majra, Yamuna Nagar Road, Kala-Amb, Distt. Sirmour (H.P.) - 173030  
Mob. : 93157-13788, 93152-0466635 \* E-mail : accounts@himpol.com

**Answer:** - Lime waste /sludge is not generated in our process. Only 1 MT /day byproduct i.e. High purity calcium carbonate grit (Lime slacked) is generated in our process which is stocked properly and sold to the customers.

**2. Measures adopted for the storage handling and scientific disposal of waste lime sludge generated from your industry: -**

**Answer:** - Waste lime sludge is not generated in our company. High purity calcium carbonate grit (Lime slacked) is stored in dedicated area in the manufacturing area. In future, we are working on minimize byproduct generation by using grinding technology.

**3. Necessary authorizations/permissions under the applicable environmental laws for the disposal of waste lime sludge as applicable: -**

**Answer:** - Company is not generating any Lime waste material. This is not applicable for us. Our Calcium carbonate waste grit is directly sold to customer as per there demand.

**4. Mode of transportation of such waste from the industry: -**

**Answer:** - Not Applicable

We used our own company truck to deliver the material to the customer factory.

**5. Submission of lab analysis report wrt. Type characterization and composition of lime sludge generated from the process.**

**Answer:** - We found 97% assay of calcium carbonate in Calcium carbonate grit (Lime slacked).

**6. Proof of disposal and detailed submission wrt such waste from the unit**

**Answer:** - We do not dispose or generate any waste lime sludge. High purity calcium carbonate grit (Lime Slacked) is Billed to the customers directly. Bills of sale of is attached for your ready reference.

Lime based sludge and calcium carbonate grit (Slacked lime residue) are two different products. They vary in physical and chemical parameters. We request you to kindly analyses the physical and chemical property of lime sludge which you have observed in kala mab area to understand the difference and absolve us from this matter.

We follow all rule and regulation of pollution control board during manufacturing of calcium carbonate and do not make unauthorized disposal.

Thanking You

For Himachal Polyolefins Limited

Kala Amb HP



23/07/2024

*through mail***H.P. STATE POLLUTION CONTROL BOARD**

REGIONAL OFFICE PAONTA SAHIB  
Himud Complex, Plot No. 1-3, Shubhkera  
Teh.Paonta Sahib, DisttSirmaur, H.P-173025



01704-225870

<https://hppcb.nic.in/>

pcbropaonta1@gmail.com

No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- *1113-1116*Dated: *08-07-2024*

To

The Superintendent of Police,  
Sirmaur at Nahan  
District Sirmaur, H.P.

The Regional Transport Officer  
Sirmaur at Nahan  
District Sirmaur, H.P.

**Subject: Request for Action Against Unregistered Vehicles Involved in Unauthorized Dumping of Non-Hazardous & other waste in Kala Amb.**

Sir,

As you must be aware that, the matter of pollution in River Markanda is currently pending before the National Green Tribunal (NGT) in OA No.515/2022 titled as Dharamvir V/s State of Haryana &Anr, and case is listed on 29.07.2024 for hearing.

During the routine inspections of the Kala Amb area conducted by the Officials of State Pollution Control Board (SPCB), it has been observed that unauthorized dumping of Non-Hazardous & other waste is being carried out along the bank of the river Markanda and other non-designated places in Kala Amb. The sludge is being transported and disposed-off using tractor-mounted trolleys, which are operating without any registration plates.

The absence of registration plates on these vehicles has made it extremely difficult for State Board to track and take necessary action against the violators. The unauthorized dumping of waste lime sludge is causing severe environmental damage and poses a significant threat to the river's ecosystem. Photographs are attached herewith.

In view of the above, it is requested to take requisite action against such violations. Submitted for information and further necessary action, please.

Encl: Photographs

Yours faithfully

Regional Officer  
HPSPCB, RO, Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09, H.P for information please.
2. The Deputy Commissioner, Sirmaur at Nahan w.r.t directions issued in the review meeting held on 01.07.2024 in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr for kind information, please.

Regional Officer  
HPSPCB, RO, Paonta Sahib



**Photograph No. 1**



**Photograph No. 2**

Photograph No. 1 and 2 Shows Status of trolley mounted tractors carrying waste lime sludge.



**Photograph No. 3**



**Photograph No. 4**

Photograph No. 3 and 4 Shows Status of trolley mounted tractors carrying waste lime sludge.

**Minutes of Review Meeting held under the Chairmanship of Sh. Sumit Khimta, (IAS), Deputy Commissioner, Sirmaur at Nahan, Distt. Sirmaur, H.P. on 10.07.2024 regarding O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr. Pending before Hon'ble National Green Tribunal, New Delhi.**

The followings officers/official participated in the meeting:

Sr.No.	Name & Designation	
1	Er. Arshad Rehman, XEN, JSV Nahan, Distt Sirmaur, H.P.	Member
2	Sh. Paramjeet Singh, BDO, Nahan.	Member
3	Er. Alok Janveja, HPPWD, Nahan, Distt. Sirmaur, H.P.	Member
4	Sh. Rajesh Kumar, O/o DRDA, Nahan, Distt. Sirmaur, H.P.	Member
5	Er. Anil Sharma, JE, SADA/TCP, Nahan, Distt. Sirmaur, H.P.	Member
6	Sonika Pathania, MS, SADA, Trilokpur.	Member
7	Sh. Ajay Kumar, SEBPO, O/o BDO Nahan, Distt. Sirmaur, H.P.	Member
8	Er. Naveen Banyal, JEE, Representative of Regional Officer, HPSPCB, Regional Office, Paonta Sahib, Distt. Sirmaur, H.P.	Member Secretary.

At the outset, Shri Naveen Banyal, JEE, HPSPCB welcomed all officers/officials present in the meeting. Worthy Chairman and other members were apprised about the brief background of OA No 515/2022, action taken report, latest status along with the directions of Hon'ble NGT.

Members were apprised that, the members that, based on the complaint of Mr. Dharamvir House No.521/13 Milk Road, Krishna Colony, Naraingarh, District Ambala, Haryana, w.r.t allegation about pollution of holy River Markanda at Naraingarh, Tehsil Narayangadh, District Ambala aforementioned OA No. have been registered by Hon'ble NGT.

In view of the allegations, Hon'ble NGT, vide its order dated 14.03.2023 constituted a Joint Committee comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana). Committee was directed to look into all the issues involved and to submit its report. The joint committee has carried out inspection of industrial units, drains in Kala Amb and different area of Haryana along river Markanda and submitted final report along with recommendation to Hon'ble NGT on 27.04.2024.

**Action Points for Kala Amb**

**1. Illegal Dumping of Industrial and Hazardous Wastes on the banks of River Markanda:**

The joint committee has observed unscientific disposal of waste lime sludge and other non-hazardous waste of Kala Amb industrial unit at non designated places.

It was informed by GM, DIC Sirmaur at Nahan that, for management of non-hazardous waste generating from various industries of Kala Amb, a site have been identified in Kala Amb. The joint inspection of the site has been completed with all the stakeholder departments. The issue of management of non-hazardous waste will be resolved after the development of the aforementioned site in Kala Amb.

**2. Status of STPs installed by Jal Shakti Vibhag at Trilokpur and and Kala Amb**

Executive Engineer, JSV Nahan apprised the members that, due to heavy rain last year, the main sewage line of both STPs i.e STP Trilokpur (1.5 MLD) and STP Kala Amb (1.7 MLD) was damaged at many places. The matter of repair of same was taken up with higher authorities of department and funds have

been approved by Govt. of HP. The tendering work is under process and work of bot STPs will be completed by Decemeber-2024

Worthy Chairman raised concern over slow progress of the JSV departments as well as BDO Nahan in view of number of household connection to both the STPs are very less.

### **3. Status of CETP Kala Amb**

GM, DIC apprised the member that, the work of construction of CETP Kala Amb is completed and same is operational as on 04.07.2024, out of 68 nos pharmaceutical industries, 57 nos industries have been registered with CETP Kala Amb and are sending their primary treated waste water to CETP Kala Amb for further treatment. 11 Nos industries are yet to registered with CETP Kala Amb.

### **4. Status of Solid Waste Management**

Member were apprised that, littering of solid waste have been observed at various locations in Kala Amb. JE, SADA/TCP, Nahan informed that, presently SADA Trilokpur is collecting the garbage/nen-hazardous solid waste i.e. less than 01 ton daily along National Highway ie, starting from Go-sadan Nahan to Kala-Amb and Kala-Amb-Trilokpur HP PWD road having a stretch of 20kms from the Solid Waste dispoal/collection Points(s) in Trilokpur Special Area ensuring the scientific disposal of the waste at SWM site.

At present SADA Trilokpur has developed the infrastructure having Electricity connection, shed of size (15m x 6m) alongwith bailing machine room of size (3.00m x 2.60) Honey comb structure of size (9.08 x 2.56) having 5 no. of pits, one room of size (5.00m x 3.50m) & bailing machine are available at the Solid Waste Management site. Site has been channelized and leveled. Also, funds amounting to rupees 25.00 lacs as received under NCAP for purchase Solid waste sorting machine/purchase of double shaft shredder machine ie. Vaccum Dehydrator Pelisses Machine System and tender is being placed through GEM Portal for purchase of the same.

After detailed discussion with the members present in the meeting following decisions were taken and directions were issued accordingly

*1. In view of recommendation of joint committee in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, all the concerned departments in aforementioned OA No. shall take necessary action and ensure timely completion of work.*

*2. JSV Nahan expedite the process of laying of pending/damaged sewerage line for STP Kala Amb and STP Trilokpure. Further, JSV Nahan, BDO Nahan and PO DRDA shall held meeting/awareness activity in GP Trilokpur & Kala Amb to address the issues raised by local residents of Kala Amb and Trilokpur, so that process of household connections with main sewerage line household connection can be expedite.*

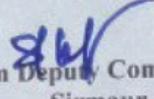
*3. Jal Shakti Vibhag to take necessary action w.r.t. restoration of phytoremediation site, plantation at the site without altering any structure of phytoremediation site. Further JSV to repair RTWQMS installed in the river at the earliest. Necessary approval for funds for the same shall be taken at the earliest.*

*4. SADA Trilokpur to complete the tendering process of purchase of requisite machinery and shed construction and further submit Utilization certificate along with photographs of before and after at the*

earliest. Further, BDO Nahan, to carry out awareness activities in Kala Amb w.r.t solid waste management and submit action taken report in next review meeting.

5. DIC Sirmaur shall take up the matter with higher authorities for development of site for disposal of non hazardous waste in Kala Amb town. All the concerned department shall submit the action taken reports at the earliest.

The meeting ended with a vote of thanks to all the members present in the meeting.

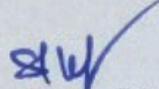
  
Chairman cum Deputy Commissioner  
Sirmaur, at Nahan

Date: 22/7/24

**Endst. No. PCB/EE (Pt) /OA No. 515 of 2022 file/2024-**

Copy to the following for information and further necessary action please: -

1. The Member Secretary, HPSPCB, Shimla H.P.
2. The Additional District Magistrate, Sirmaur at Nahan.
3. The Executive Engineer, JSV Nahan, Distt. Sirmaur H.P
4. The GM, Industries, Nahan, Distt. Sirmaur, H.P.
5. The Project Officer, DRDA, Nahan, Distt. Sirmaur, H.P.
6. The District Revenue Officer, Sirmaur at Nahan, Distt. Sirmaur, H.P.
7. The BDO, Nahan, Distt. Sirmaur H.P.
8. The Member Secretary, SADA/TCP Nahan. Trilokpur, Kala Amb Distt. Sirmaur, H.P.
9. Guard File

  
Chairman cum Deputy Commissioner  
Sirmaur, at Nahan



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 12577119/W-12555

03/06/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/05/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta a Grab** sample of **Final outlet of CETP of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **15/05/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/05/2024** to **03/06/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	Fluoride	0.58	mg/L	2	Within Permissible Limit
2	Sulphide	BDL	mg/L	2	--
3	pH	8.08		6.0-9.0	Within Permissible Limit
4	TSS	12.0	mg/L	100	Within Permissible Limit
5	COD	96.0	mg/L	250	Within Permissible Limit
6	BOD	16.0	mg/L	30	Within Permissible Limit
7	Total Phosphate	3.18	mg/L	5	Within Permissible Limit
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	BDL (DL-0.10)	mg/L	3	--
10	Lead	BDL (DL-0.05)	mg/L	0.1	--
11	FDS	872.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

**721**

Signed this on **03/06/2024**

**Remarks of Lab Head:**

BDL & DL stands for Below Detection Limit and Detection Limit, respectively.



**Dr Kuldeep Negi, SO  
(State Board Analyst)  
RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 12577124/W-12556

03/06/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/05/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta a Grab** sample of **Sample of waste water after filtration (Tertiary treatment)** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **15/05/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/05/2024** to **03/06/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	Fluoride	0.72	mg/L	2	Within Permissible Limit
2	Sulphide	BDL	mg/L	2	--
3	pH	7.95		6.0-9.0	Within Permissible Limit
4	TSS	4.0	mg/L	100	Within Permissible Limit
5	COD	28.0	mg/L	250	Within Permissible Limit
6	BOD	3.60	mg/L	30	Within Permissible Limit
7	Total Phosphate	1.42	mg/L	5	Within Permissible Limit
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	BDL (DL-0.10)	mg/L	3	--
10	Lead	BDL (DL-0.05)	mg/L	0.1	--
11	FDS	844.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

**723**

Signed this on **03/06/2024**

**Remarks of Lab Head:**

BDL & DL stands for Below Detection Limit and Detection Limit, respectively.



**Dr Kuldeep Negi, SO  
(State Board Analyst)  
RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 12340901/W-12116

23/04/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **19/04/2024** from **Atul Parmar , EE**, HP State Pollution Control Board **RO Paonta a Grab** sample of **FINAL OUTLET INTO TREATED WATER TANK** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **18/04/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **19/04/2024** to **23/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	Oil and Grease	BDL	mg/L	10	--
2	Ammonical Nitrogen	0.0	mg/L	50	Within Permissible Limit
3	Sulphide	BDL	mg/L	2	--
4	pH	7.95		6.0-9.0	Within Permissible Limit
5	TSS	6.0	mg/L	100	Within Permissible Limit
6	BOD	9.50	mg/L	30	Within Permissible Limit
7	Phenolic Compounds(as C <sub>6</sub> H <sub>5</sub> OH)	0.30	mg/L	1	Within Permissible Limit
8	Total Phosphate	3.60	mg/L	5	Within Permissible Limit
9	COD	108.0	mg/L	250	Within Permissible Limit
10	Arsenic	ND	mg/L	0.2	--
11	Hexavalent Chromium	BDL	mg/L	0.1	--
12	Mercury	ND	mg/L	0.01	--

13	Lead	0.07	mg/L	0.1	Within Permissible Limit
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The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB140**

Signed this on **23/04/2024**

**Remarks of Lab Head:**

---



**Dr Kuldeep Negi, SO**  
**(State Board Analyst)**  
**RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030

726

Annexure- VI

Water Act

## Himachal Pradesh State Pollution Control Board

Him Parivesh, Phase-III, New Shimla-171009

### OFFICE ORDER

Whereas, according to the report received from the Regional Officer, H.P. State Pollution Control Board, Regional Office, Paonta Sahib, Distt. Sirmour, HP, vide letter no. PCB/RO Paonta/M/s Accura Care Pharmaceutical(P) Ltd./2023-149 dated 20/04/2024, it has been informed that M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP was found discharging untreated process waste water through dedicated pipeline into drain ultimately merging into river Markanda.

Whereas, as per the report of Regional Officer, following observations have been submitted (1) Unit was inspected on 04/04/2024 and was found discharging untreated process waste water through dedicated pipeline into drain which is ultimately merging into river Markanda. (2) Last three consecutive samples of the unit vide lab analysis report dated 01/03/2023, 31/05/2023 and 30/06/2023 are not conforming to the prescribed standards. (3) Show Cause Notices were issued to the unit vide Regional Office letter no. 2833, dated 09/03/2023, no. 687 dated 20/06/2023 and no. 49 dated 06/04/2024.(4) River Markanda falls under Polluted River Stretch in the matter of O.A. no. 673/2018 (RRC) pending before Hon'ble NGT and compliance of Action Plan is being monitored by the State Level Surveillance Task Force and District Level Surveillance Task Force, also a case related to pollution in River Markanda is pending before Hon'ble NGT in OA no. 515/2022 titled as Dharamvir V/s State of Haryana & Ors.

Whereas in view of above stated facts, the Regional Officer, HPPCB, Regional Office Paonta Sahib has recommended that the regulatory action to be taken against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 .

Whereas the facts stated above tantamount to the violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974

constituting a cognizable offence punishable under section 41, 43 and 44 of Water Act, 1974.

In consideration of the facts stated above H.P. State Pollution Control Board, in exercise of power conferred under section 33-A of the Water (Pollution & Control of Pollution) Act, 1974 H.P. State Electricity Board in general and the Executive Engineer, Electrical Division Nahan in particular are, hereby directed under the provisions of Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to disconnect the power supply (any other source of energy) of the unit **M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP** forthwith.

Direction is also issued to **M/s Accura Care Pharmaceutical (P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP** to suspend the production and not to operate the unit even on DG set or any other source of energy. All concerned shall report compliance within three days.

The non-compliance of the above directions shall constitute a cognizable offence attracting fine up-to Rupees ten thousand and imprisonment up-to seven years under sections 37,38 & 39 of the Air Act, 1981 and under sections 41, 43 and 44 of Water Act, 1974 which can also be initiated.

Strict compliance from all concerned is solicited to avoid legal liability on their part.

sd./-

**Member Secretary**

HP State Pollution Control Board

Ph. No. 0177-2673766

Endst. No. HPPCB/ RO Paonta (Accura Care Pharma) /Paonta Sahib/24- 3829-30

Dated:- 9.7.2024

**Copy forwarded to the following for information, compliance/action and report:-**

1. The Chairman, HPSEBL, Kumar House, Shimla-4 (H.P).
2. The Executive Engineer, HPSEB, Electric Division, Nahan, District-Sirmour, HP.
3. The Regional Officer, HPSPCB, Regional Office Paonta Sahib,

District- Sirmour, HP for information and compliance with direction that Environment Compensation be imposed upon the unit for the violation period w.e.f. 4-02-2023 to till the power is disconnected as per the OA no. 593 of 2017.

- 4. M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahar Road, Kala Amb, Distt. Sirmour, HP.
- 5. Case File.

Signed by

Anil Joshi

Date: 08-07-2024 15:30:37

**Member Secretary**

HP State Pollution Control Board

Ph. No. 0177-2673766

OFFICE ORDER

Whereas, according to the report of Regional Officer, HP State Pollution Control Board, Sirmour, HP, vide letter no. PC/VR/3 dated 20/04/2024, it has been informed that M/s Accura Care pharmaceuticals Pvt. Ltd., Village Moginand, Nahar Road, Kala Amb, Distt. Sirmour, HP was found discharging untreated process waste water through dedicated pipeline into drain, ultimately discharging into river Markanda.

Whereas, as per the report of Regional Officer, following observations have been submitted (1) Unit was inspected on 01/03/2023 and was found discharging untreated process waste water through dedicated pipeline into drain which is ultimately merging into river Markanda. (2) Last three consecutive samples of the unit vide lab analysis report dated 01/03/2023, 31/05/2023 and 30/06/2023 are not conforming to the prescribed standards. (3) Show Cause Notices were issued to the unit vide Regional Office letter no. 2813 dated 09/03/2023, no. 687 dated 20/06/2023 and no. 49 dated 08/04/2024. (4) River Markanda falls under polluted River stretch in the matter of O.A. no. 673/2018 (RRC) pending before Hon'ble NGT and compliance or Action Plan is being monitored by the State Level Surveillance Task Force and District Level Surveillance Task Force, also a case related to pollution in River Markanda is pending before Hon'ble NGT in O.A. no. 815/2022 titled as Bharanpur Via State of Haryana & Ors.

Whereas in view of above stated facts, the Regional Officer, HP PCB, Regional Office Poonie Sahib has recommended that the regulatory action to be taken against the unit under section 33A of Water (Prevention & Control) of Pollution Act, 1974.

Whereas the facts stated above tantamount to the violation of the provisions of Water (Prevention and Control) of Pollution Act, 1974.

729

Water Act

**Himachal Pradesh State Pollution  
Control Board**  
Him Parivesh, Phase-III, New Shimla-171009

**OFFICE ORDER**

Whereas, according to the report received from the Regional Officer, H.P. State Pollution Control Board, Regional Office, Paonta Sahib, Distt. Sirmour, HP vide letter no. PCB/RO Paonta/EE/Sai Tech Medicare/1546/2024-1131 dated 03/06/2024, it has been informed that M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP is operating without valid consent of the State Board and 3 (Three) nos. of consecutive samples reports have failed to meet the prescribed norms.

Whereas, as per the report of Regional Officer, following observations have been submitted (1) Report of the State Board Analystist vide no. 11522942/W-11245 dated 17/02/2024 vide which parameters BOD, Sulphide, Total Phosphate, Lead, TSS and COD are not in-permissible limit and subsequent notice issued vide this office letter no. 3496 dated 22/03/2024.(2) Report no.12297685/W-12235 dated 30/04/2024 vide which parameters BOD, Lead and COD are not in permissible limit and subsequent notice issued vide this office letter no. 272 dated 04/05/2024. (3) Report no. 12716449/W-12829 dated 25/06/2024 vide which parameters TSS, BOD and COD are Not in Permissible Limit. (4) Renewal of Consent to Operate issued to the unit earlier vide dated 15/05/2017 was valid till 31/03/2022 and thereafter in-complete online application was submitted by the unit.(5) Renewal of Hazardous Waste Authorisation issued vide online OCMMS Certificate No. HPSPCB/HWMR/10464 dated 27/02/2019 has expired as on 31/03/2023 and unit has not applied for renewal of same till date.(6) Unit has continuously failed to comply with the directions issued and still does not have functioning ETP or CETP membership.(6) ) River Markanda falls under Polluted River Stretch in the matter of O.A. no. 673/2018 (RRC) pending before Hon'ble NGT and compliance of Action Plan is being monitored by the State Level Surveillance Task Force and District Level Surveillance Task Force, also a case related to pollution

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in River Markanda is pending before Hon'ble NGT in OA no. 515/2022 titled as Dharamvir V/s State of Haryana & Ors.

Whereas in view of above stated facts, the Regional Officer, HPPCB, Regional Office Paonta Sahib has recommended that the regulatory action to be taken against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 .

Whereas the facts stated above tantamount to the violation of the provisions of those contained in sections 24 & 25 of the Water (Prevention and Control of Pollution) Act, 1974 constituting a cognizable offence punishable under section 41, 43 and 44 of Water Act, 1974.

In consideration of the facts stated above H.P. State Pollution Control Board, in exercise of power conferred under section 33-A of the Water (Pollution & Control of Pollution) Act, 1974 H.P. State Electricity Board in general and the Executive Engineer, Electrical Division Nahan in particular are, hereby directed under the provisions of Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to disconnect the power supply (any other source of energy) of the unit **M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP** forthwith.

Direction is also issued to **M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP** to suspend the production and not to operate the unit even on DG set or any other source of energy. All concerned shall report compliance within three days.

The non-compliance of the above directions shall constitute a cognizable offence attracting fine up-to Rupees ten thousand and imprisonment up-to seven years under sections 37,38 & 39 of the Air Act, 1981 and under sections 41, 43 and 44 of Water Act, 1974 which can also be initiated.

Strict compliance from all concerned is solicited to avoid legal liability on their part.

As  
approved

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By Chairman/  
vide e. N.No.5  
HP State Pollution Control Board  
Ph. No. 0177-2673766

Endst. No. HPPCB/ RO Paonta (Accura Care Pharma) /Paonta  
Sahib/24- 3976-79. Dated:- 15.7.2024

Copy forwarded to the following for information,  
compliance/action and report:-

1. The Chairman, HPSEBL, Kumar House, Shimla-4 (H.P).
2. The Executive Engineer, HPSEB, Electric Division, Kala Amb, District- Sirmour, HP.
3. The Regional Officer, HPSPCB, Regional Office Paonta Sahib, District- Sirmour, HP.
4. M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP.
5. Case File.

Signed by  
Anil Joshi  
Member Secretary  
Date: 14.07.2024 11:07:52  
HP State Pollution Control Board  
Ph. No. 0177-2673766

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Annexure- VII



## HP State Pollution Control Board

HIM Parivesh Bhawan, Phase-III, New Shimla-09  
Phone No. 0177-2673766, 2673020 FAX-0177-2673018



### Environmental Compensation as per the Orders of Hon'ble National Green Tribunal in OA no. 593/2017 titled Paryavaran Suraksha Samiti v/s UoI dated 19-12-2019

Whereas, Regional Officer, HPSPCB Paonta Sahib, Distt. Sirmour HP vide letter no. PCB/RO Paonta Sahib/EE/Symbiosis/1289/2024-28 dated 2/04/2024 and 1182 dated 12/07/2024 has informed that 06 no. of consecutive samples of the M/s Symbiosis Pharmaceuticals Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb, Distt. Sirmour, HP were not meeting the prescribed discharge standards.

Whereas RO has further informed that (1) as per the detailed Inspection Report submitted by the then AEE Kala Amb vide letter no. PCB/Sub Office Kala Amb/Symbiosis Pharma/20-34 dated 14/12/2023, the unit was caught dumping Hazardous Waste unscientifically in the back side of the unit on the hill slope and the hazardous waste was also reported to be Solid/Disposed off to unauthorized agency. (2) Further a public complaint was received in this office and accordingly the unit was inspected on 11/07/2024 (3) It has been observed that the unit is engaged in the manufacturing of the additional products i.e. ointments(gel,crème, shampoo, lotions,oil) and air drops and eye drops which have not been consented by the State Board(4) the consent of the unit and HW authorization has expired on 31/03/2023 and the unit is in operation without valid consent of the State Board. (5) Unit has provided captive ETP of capacity 20 KLD but as per the record very less quantity of effluent is being sent to CETP.

Whereas, the facts stated above tantamount to violation of the provisions contained in Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 & Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence punishable under the aforesaid Act.

Whereas the Hon'ble NGT in OA no. 593/2017 titled Paryavaran

Suraksha Samiti v/s UoI dated 19-12-2019 has approved the regime for Environmental Compensation against all the violating units on the basis of Polluter Pays Principle. The formula was devised by CPCB. The formula is primarily based on the Pollution Index (PI) of the concerned sector, for levying environmental compensation on a defaulting industry which is as under:

$$EC=PI \times N \times R \times S \times LF.$$

In view of above facts and continuous and confirmed violation of 6 nos. of samples from the outlet discharge of the unit, you are hereby directed to deposit an Environmental Compensation amounting to **Rs. 43,68,750 ( i.e. Forty Three Lakhs Sixty-Eight Thousand and Seven Hundred Fifty only)** in the account of **Member Secretary, HP State Pollution Control Board, Bank of Baroda A/c no. 54140100001617(IFSC Code BARB0NEWSIM)** within 3 days failing which action under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 shall be initiated against you and submit the receipt/compliance report to this office at the earliest.

sd./-

Anil Joshi, IFS

**Member Secretary**

HP State Pollution Control Board

**Endst. No. PCB /RO Paonta(Misc.) /**  
**Sirmour/24-** 4114-16

**Dated:** 16.7.2024

Copy forwarded to the following for information, compliance/action and report:-

1. M/s Symbiosis Pharmaceuticals Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb, Distt. Sirmour, HP.
2. The Regional Officer, HPSPCB, Paonta Sahib, District Sirmour, HP.
3. The System Manager to upload the same on the official site of the State Board.
4. Case File.

Signed by

Anil Joshi

Date: 14-07-2024 13:02:23

Anil Joshi, IFS

**Member Secretary**

HP State Pollution Control Board

Website: - [www.hanuscientific.com](http://www.hanuscientific.com)

Certificate of Calibration  
Issued By: Hanu Scientific  
Date of issue: 03-07-2024

Certificate No. Hanu/WQMS/E&H/035  
Valid till 02-10-2024

Customer : Ruchira Papers Ltd.  
Location : Kala Amb  
State : Himachal Pradesh

Instrument Details: -

Sr. No.	Description	Location	Manufacturer	Model No.	Serial No.	Procedure
1	WQMS	ETP	Endress + Hauser	CM442-5K11/0	T2018F05G00	Lab Analysis

Parameter Details: -

Sr. No.	Parameter	Sampling result	Value Pre-Calibration	Value post-calibration
1	pH	7.22	7.62	7.22
2	COD	116.0	127.3	116.1
3	BOD	12.0	14.5	12.0
4	TSS	18.0	19.2	18.1

Comments: -

1. The pH sensor is calibrated with buffer solution 4.0/7.0/9.0.
2. Optical lens of COD/BOD/TSS sensor cleaned with solutions.
3. Calibration is done as per sample result.



Issuer Authority  
Rajan Singh

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